

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 30.03.2026 to 02.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & E	2	S/Shri Saktijit Dey, Vice President & Girish Agrawal, AM (on 30 th Mar)
E	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 1 st & 2 nd April)
B	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM (on 1 st & 2 nd April)
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (on 1 st & 2 nd April)
C & K	4	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM (on 30 th Mar) S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM (on 1 st & 2 nd April)
A & H	6	S/Shri O P Kant, AM & Pawan Singh, JM (on 30 th Mar) S/Shri O P Kant, AM & Anikesh Banerjee, JM (on 1 st & 2 nd April)
J & SMC	7	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	8	S/Shri Sandeep Singh Karhail, JM & Jagadish, AM

Constitution of Benches 06.04.2026 to 09.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM (from 6 th to 8 th April) S/Shri Pawan Singh JM & Makarand V Mahadeokar, AM (on 9 th April)
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C & K	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

Constitution of Benches 13.04.2026 to 16.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
K	(K- At 2:30 pm)	Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
F	9	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

Constitution of Benches 20.04.2026 to 23.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B & I	2	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
D	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G	4	Smt Beena Pillai, JM & Shri Jagadish, AM
C	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
E	6	S/Shri Sandeep Gosain, JM & Girish Agrawal, AM
A & H	7	S/Shri O P Kant, AM & Anikesh Banerjee, JM
J & SMC	8	S/Shri N K Choudhry, JM & Arun Khodpia, AM
K	9 (At 2:30 pm)	Smt Kavitha Rajagopal, JM & Shri Jagadish, AM
F	11	S/Shri Sandeep Singh Karhail, JM & Bijayananda Pruseth, AM

- 'D' Bench will not function on 30th March 2026 and the cases fixed will be distributed on 1st and 2nd April, 2026.
- 'G' & 'I' Benches will not function on 30th March and 1st & 2nd April 2026. The cases fixed on these dates will be distributed between 6th to 9th April 2026.

Sd/-
[Saktijit Dey]
VICE PRESIDENT

Dated: 27th March, 2026.
(Hindi version follows)



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 02nd April, 2026

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 06.04.2026 to 02.05.2026 – Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting No. (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	2642 366 8521	2026
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	2644 217 1461	2026
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	2643 815 7257	2026
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	2642 125 4122	2026
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	2643 736 6601	2026
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	2642 474 4799	2026
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	2640 956 2087	2026
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	2641 988 2001	2026
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	2642 241 0933	2026
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	2640 418 0078	2026
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	Not Function	N/A

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

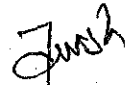
Mumbai -400 020.

NOTICE

Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.

Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.

By order



ASSISTANT REGISTRAR

Mumbai.

Dated: 02.04.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4858/MUM/2025	2015-16	[A] LALIT NATHMAL SHAH (E-FILE)	
2	ITA 5740/MUM/2025	2012-13	[D] ALPA RASHESH PAUN (E-FILE)	
3	ITA 7313/MUM/2025	2019-20	[A] AJARAM ADARARAM MALI	
4	ITA 7314/MUM/2025	2018-19	[A] AJARAM ADARARAM MALI	
5	ITA 7315/MUM/2025	2017-18	[A] AJARAM ADARARAM MALI	
6	ITA 7695/MUM/2025	2014-15	[A] LODHA DEVELOPERS LIMITED (AS SUCCESSION TO SHREENIWAS COTTON MILLS LIMITED)	
7	ITA 7875/MUM/2025	2014-15	[D] LODHA DEVELOPERS LIMITED (SUCCESSOR TO SHREENIWAS COTTON MILLS LTD) (E-FILE)	
8	ITA 190/MUM/2026	2018-19	[A] ANIL KANTILAL SHAH	
9	ITA 298/MUM/2026	2014-15	[A] SNEH PRABHA MUNDRA	
10	ITA 304/MUM/2026	2017-18	[A] SANGEETA VIPUL GANGANI	
11	ITA 313/MUM/2026	2025-26	[A] SHREE GHATKOPAR GODWAD JAIN SANGH TRUS (E-FILE)	
12	ITA 314/MUM/2026	2015-2016	[A] SHANKSHISH INFRASTRUCTURE (E-FILE)	
13	ITA 316/MUM/2026	2020-21	[A] SUNIL GOVIND NAIK (E-FILE)	
14	ITA 407/MUM/2026	2015-16	[D] A PRABHAV MANAS PROJECT (E-FILE)	
15	ITA 434/MUM/2026	2012-13	[A] ANISH RAJKUMAR PARASRAMPURIA (E-FILE)	
16	ITA 447/MUM/2026	2015-16	[D] AASHRAYA BUILDTECH PRIVATE LIMITED (E-FILE)	
17	ITA 468/MUM/2026	2004-05	[A] ASHOK NAGAR CO-OP. HOUSING SOCIETY LTD. (E-FILE)	
18	ITA 475/MUM/2026	2015-16	[A] ABHIJEET ASISKUMAR SENGUPTA (E-FILE)	

Amol
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4750/MUM/2024	2010-11	[A] ACUTE CONSULTANCY LTD (E-FILE)	
2	ITA 4762/MUM/2024	A.Y 2015-16	[A] ACUTE CONSULTANCY LTD	
3	ITA 4763/MUM/2024	A.Y 2014-15	[A] ACUTE CONSULTANCY LTD (E-FILE)	
4	ITA 4764/MUM/2024	A.Y 2013-14	[A] ACUTE CONSULTANCY LTD (E-FILE)	
5	ITA 4765/MUM/2024	2011-2012	[A] ACUTE CONSULTANCY LTD (E-FILE)	
6	ITA 4810/MUM/2024	2012-13	[A] ACUTE CONSULTANCY LTD (E-FILE)	
7	ITA 1628/MUM/2025	2010-11	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
8	ITA 1629/MUM/2025	2011-12	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
9	ITA 1630/MUM/2025	2012-13	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
10	ITA 1631/MUM/2025	2013-14	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
11	ITA 1632/MUM/2025	2014-15	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
12	ITA 1633/MUM/2025	2015-16	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
13	ITA 1634/MUM/2025	2016-17	[A] LUNKAD TEXTILES PRIVATE LIMITED (E-FILE)	
14	ITA 3043/MUM/2025	2019-20	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
15	ITA 6904/MUM/2025	2017-18	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
16	ITA 5384/MUM/2025	2012-13	[A] MOHAMMED IQBAL KHAN (E-FILE)	
17	ITA 7898/MUM/2025	2009-10	[A] M/S LATIM ENTERPRISE	
18	ITA 8684/MUM/2025	2022-23	[D] AMIT MAHENSARIA (E-FILE)	
19	ITA 243/MUM/2026	2022-23	[A] SPARKLE DIAM PVT. LTD (E-FILE)	
20	ITA 275/MUM/2026	2022-23	[A] SOWIL LIMITED	
21	ITA 430/MUM/2026	2020-21	[A] MANJUDEVI SURESH PUROHIT (E-FILE)	
22	ITA 481/MUM/2026	2020-21	[D] ARVIND RATANCHAND JAIN (E-FILE)	
23	ITA 482/MUM/2026	2021-22	[D] ARVIND RATANCHAND JAIN (E-FILE)	
24	ITA 502/MUM/2026	2023-24	[A] MAHENDRA RAMAKANT LIKHITE	
25	ITA 518/MUM/2026	2016-17	[A] ASHOK RAMCHANDRA NAIK (E-FILE)	
26	ITA 531/MUM/2026	2018-2019	[A] MANBA FINANCE LTD (E-FILE)	
27	ITA 533/MUM/2026	2022-23	[A] MONISHA RAVI JAISING (E-FILE)	

St
Jush
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6540/MUM/2024	2011-12	[D] LOOP MOBILE (INDIA) LTD. (E-FILE)	
2	ITA 3399/MUM/2025	2020-21	[A] ABNL INVESTMENT LIMITED	
3	ITA 3909/MUM/2025	2020-21	[D] ASIAN PAINTS LIMITED (E-FILE)	
4	ITA 4448/MUM/2025	2015-16	[A] ABHISHEK JEJRAJ DOSHI	
5	ITA 4590/MUM/2025	2011-12	[A] ANIRUDH ANIL GAGGAR (E-FILE)	
6	ITA 6255/MUM/2025	2023-24	[D] ANAND RATHI GLOBAL FINANCE LIMITED (E-FILE)	
7	ITA 6925/MUM/2025	2019-20	[D] LOHITKA PROPERTIES LLP (E-FILE)	
8	ITA 6926/MUM/2025	2020-21	[D] LOHITKA PROPERTIES LLP (E-FILE)	
9	ITA 8044/MUM/2025	2015-16	[A] L N ENTERPRISES (E-FILE)	
10	ITA 8045/MUM/2025	2016-17	[A] L N ENTERPRISES (E-FILE)	
11	ITA 9338/MUM/2025	2016-17	[A] SMT. ANUPRIYA ANIL PANCHAL	
12	ITA 8046/MUM/2025	2017-18	[A] L N ENTERPRISES	
13	ITA 8047/MUM/2025	2018-19	[A] L N ENTERPRISES	
14	ITA 8048/MUM/2025	2019-20	[A] L N ENTERPRISES (E-FILE)	
15	ITA 8049/MUM/2025	2020-21	[A] L N ENTERPRISES (E-FILE)	
16	ITA 8050/MUM/2025	2021-22	[A] L N ENTERPRISES	
17	ITA 8052/MUM/2025	2023-24	[A] L N ENTERPRISES (E-FILE)	
18	ITA 8051/MUM/2025	2022-23	[A] L N ENTERPRISES (E-FILE)	
19	ITA 8232/MUM/2025	2019-20	[D] L N ENTERPRISES (E-FILE)	
20	ITA 8233/MUM/2025	2023-24	[D] L N ENTERPRISES (E-FILE)	
21	ITA 8415/MUM/2025	2016-17	[D] ARCIL RETAIL LOAN PORTFOLIO-001-H TRUST (E-FILE)	
22	ITA 258/MUM/2026	2018-19	[A] SNEHALATA HERAMB DHAYAGUDE (E-FILE)	

CAUSE LIST OF A BENCH FOR 08-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER**

IN COURT ROOM 7

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 269/MUM/2026	2010-11	[A] SHIKHAR NESTS PRIVATE LIMITED (E-FILE)	
24	ITA 305/MUM/2026	2017-18	[A] AJR OIL AND GAS ENGINEERING SERVICES PVT LTD	
25	ITA 551/MUM/2026	2026-27	[A] ANILTHOMAS FELLOWSHIP FOUNDATION	
26	ITA 552/MUM/2026	2026-27	[A] ANIL THOMAS FELLOWSHIP FOUNDATION	
27	ITA 568/MUM/2026	2018-19	[A] AKANSHA YOGESH DESHMUKH	
28	ITA 576/MUM/2026	2018-19	[D] ARVIND SHANTILAL SHAH (E-FILE)	
29	ITA 599/MUM/2026	2021-22	[D] AMIT MAHENDRAKUMAR MEHTA (E-FILE)	
30	ITA 602/MUM/2026	2013-14	[A] ARVIND MURJI BHANUSHALI (E-FILE)	
31	ITA 626/MUM/2026	2025-26	[A] AKHIL BHARATIYA NANDWANA PRAGATI SANGH (E-FILE)	
32	ITA 671/MUM/2026	2016-17	[A] ATC GLOBAL LOGISTICS PVT LTD (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5811/MUM/2025	2018-19	[A] ADVANCE POWER DISPLAY SYSTEMS LTD (E-FILE)	
2	ITA 6632/MUM/2025	2014-15	[A] M/S. ANVIT LAMINATORS P LTD	
3	ITA 8113/MUM/2025	2013-14	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
4	ITA 8114/MUM/2025	2014-15	[A] ASHRAF MOHAMEDALI JARIA, LEGAL HEIR OF LATE. MOHAMEDALI KANJI JARIA (E-FILE)	
5	ITA 8439/MUM/2025	2020-21	[A] ASA SINGH (E-FILE)	
6	ITA 8555/MUM/2025	2012-13	[D] AMUL KALYANJI SADIWALA (E-FILE)	
7	ITA 8585/MUM/2025	2019-20	[A] ANAS MOHAMMED ASIF TELI	
8	ITA 8604/MUM/2025	2020 21	[D] ASHWIN POPATLAL SHAH (E-FILE)	
9	CO 95/MUM/2026	2020 21	[A] ASHWIN POPATLAL SHAH	
10	ITA 8626/MUM/2025	2012-13	[A] ANKUSH MARUTI GOPALE (E.F.)	
11	ITA 558/MUM/2026	2017-18	[A] SAMPATLAL SOHANLAL JAIN	
12	ITA 561/MUM/2026	n.a	[A] SHREE KANDIVLI SANSTHA CONGRESS SEVA TRUST	
13	ITA 567/MUM/2026	2011-12	[A] SMT. SUMAN PRAKASH UTEKAR	
14	ITA 579/MUM/2026	2011-12	[A] SRUSHTI CORPORATION (E-FILE)	
15	ITA 582/MUM/2026	2024-25	[A] S.B BILLIMORIA & CO LLP (EARLIER KNOWN AS S.B. BILLIMORIA & CO) (E-FILE)	
16	ITA 587/MUM/2026	2017-2018	[A] SANGEETA KISHAN LATURKAR (E-FILE)	
17	ITA 589/MUM/2026	2012-2013	[A] SHWETA SHUKLA (E-FILE)	
18	ITA 688/MUM/2026	2013-14	[A] ASHOK HEMANDAS ADNANI (E-FILE)	
19	ITA 700/MUM/2026	2019-20	[D] ABANS JEWELS LIMITED (E-FILE)	
20	CO 118/MUM/2026	2019-20	[A] ABANS JEWELS LIMITED	
21	ITA 701/MUM/2026	2019-20	[D] ABHISHEK PRADEEPKUMAR BANSAL (E-FILE)	
22	CO 116/MUM/2026	2019-20	[A] ABHISHEK PRADEEPKUMAR BANSAL	

SA *Jurk*
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
5	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 7861/MUM/2025	2013	[D] NEEV HOMES PRIVATE LIMITED (E-FILE)	
8	ITA 9309/MUM/2025	2016-17	[A] BEAUTIFUL AGRO PRODUCTS PRIVATE LIMITED (E-FILE)	
9	ITA 320/MUM/2026	2022-23	[A] SRI SHANMUKHANANDA FINE ARTS & SANGEETHA SABHA (E-FILE)	
10	ITA 336/MUM/2026	2014-15	[D] SURESH GURUBUXSING WADHWA (E-FILE)	
11	ITA 337/MUM/2026	2017-18	[D] SURESH GURUBUXSING WADHWA (E-FILE)	
12	ITA 354/MUM/2026	2015-16	[A] S. SIDDHARTH CONSTRUCTION CO	
13	ITA 363/MUM/2026	2017-18	[A] SAMATA SACHIN-GAWAS	
14	ITA 392/MUM/2026	2017-18	[A] NEETU RAMESH BATHIJA (E-FILE)	
15	ITA 409/MUM/2026	2025-26	[A] MRS . BELA ROHIT SHAH	
16	ITA 414/MUM/2026	2018-19	[A] BYSOL ENTERPRISES PRIVATE LIMITED	
17	ITA 450/MUM/2026	2020-21	[A] BHAGWANA RAM BISHNOI	
18	ITA 479/MUM/2026	2014-15	[A] NH SECURITIES LTD (E-FILE)	
19	ITA 2283/MUM/2024	2014-15	[D] BLUEBERRY TRADING COMPANY PVT LTD (E-FILLING)	
20	ITA 8771/MUM/2025	2014-2015	[A] SUNITA KHANDELWAL (E-FILE)	
21	ITA 8772/MUM/2025	2014-15	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
22	ITA 8773/MUM/2025	2015-2016	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	

CAUSE LIST OF B BENCH FOR 06-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 8774/MUM/2025	2016-2017	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
24	ITA 8775/MUM/2025	2017-2018	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
25	ITA 8776/MUM/2025	2018-2019	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
26	ITA 8777/MUM/2025	2019-2020	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
27	ITA 8778/MUM/2025	2020-2021	[A] SHASHIKANT DAMODAR KHANDELWAL (E-FILE)	
28	ITA 8780/MUM/2025	2018-2019	[A] BONDWELL CORPORATE ADVISOR PRIVATE LIMITED (E-FILE)	
29	ITA 8781/MUM/2025	2018-2019	[A] BONDWELL CORPS SOLUTIONS PRIVATE LIMITED (E-FILE)	
30	ITA 8782/MUM/2025	2014-2015	[A] BONDWELL IRP PRIVATE LIMITED (E-FILE)	
31	ITA 9005/MUM/2025	2015-2016	[A] BONDWELL CORPS SOLUTIONS PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4608/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
2	ITA 7181/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
3	ITA 7929/MUM/2025	2016-17	[A] NAVIN PREMJI DEDHIA	
4	ITA 8365/MUM/2025	2016-17	[A] NANDKUMAR RAMRAO JOSHI	
5	ITA 8682/MUM/2025	2016-17	[D] SHWETA ABHISHEK MUNDRA (E-FILE)	
6	ITA 506/MUM/2026	2015-16	[A] BELINDA ANOTNETTA VERDES MORAES (E-FILE)	
7	ITA 519/MUM/2026	2013-14	[A] BABY NAZ SHOUKAT SHAIKH (E-FILE)	
8	ITA 539/MUM/2026	2018-19	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
9	ITA 540/MUM/2026	2019-20	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
10	ITA 541/MUM/2026	2021-22	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
11	ITA 550/MUM/2026	2018-19	[A] BHARAT TALAKSHI CHHEDA	
12	ITA 559/MUM/2026	2009-10	[A] M/S. BHAVANA ASSOCIATES	
13	ITA 562/MUM/2026	2017-18	[A] NARINGARAM PURARAM CHOUDHARY	
14	ITA 563/MUM/2026	2018-19	[A] NARINGARAM RUPARAM CHOUDHARY	
15	ITA 564/MUM/2026	2019-20	[A] NARINGARAM RUPARAN CHOUDHARY	
16	ITA 574/MUM/2026	2017-18	[A] M/S.NINA CONCRETE SYSTEMS PVT LTD (E-FILE)	
17	ITA 575/MUM/2026	2018-19	[A] M/S.NINA CONCRETE SYSTEMS PVT LTD (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2806/MUM/2008	2003-2004	[A] M/S. MARICO LTD	
2	ITA 4932/MUM/2025	N.A.	[A] BACHA KHARSHEDI MOWDAVALA CHARITABLE TRUST (E-FILE)	
3	ITA 6095/MUM/2025	2021-22	[D] NANDLAL MOHANLAL NARANG (E-FILE)	
4	ITA 8157/MUM/2025	2017-18	[A] BACHHRAJ AND COMPANY PRIVATE LIMITED (E-FILE)	
5	ITA 8158/MUM/2025	2018-19	[A] BACHHRAJ AND COMPANY LIMITED (E-FILE)	
6	ITA 8159/MUM/2025	2020-21	[A] BACHHRAJ AND COMPANY PRIVATE LIMITED (E-FILE)	
7	ITA 8231/MUM/2025	2021-22	[D] NATIONAL STOCK EXCHANGE INVESTOR PROTECTION FUND TRUST (E-FILE)	
8	ITA 8256/MUM/2025	2020-21	[D] NATIONAL STOCK EXCHANGE INVESTOR PROTECTION FUND TRUST (E-FILE)	
9	ITA 8279/MUM/2025	2017-18	[A] NETIZEN ENGINEERING PVT LTD	
10	ITA 8322/MUM/2025	2019-20	[D] BABULAL HARJIRAM CHOUDHARY (E-FILE)	
11	ITA 165/MUM/2026	2016-17	[A] SHREE GANESH MANDIR SANSTHAN (E-FILE)	
12	ITA 382/MUM/2026	2015-16	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
13	ITA 383/MUM/2026	2016-17	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
14	ITA 385/MUM/2026	2018-19	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
15	ITA 384/MUM/2026	2017-18	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
16	ITA 585/MUM/2026	2020-21	[A] BHUPESH GUPTA (E-FILE)	
17	ITA 622/MUM/2026	2026-2027	[A] SHRI BOMBAY HALAI BHATIA MAHAJAN (E-FILE)	
18	ITA 638/MUM/2026	2015-16	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
19	ITA 639/MUM/2026	2016-17	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
20	ITA 640/MUM/2026	2017-18	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
21	ITA 641/MUM/2026	2018-2019	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7942/MUM/2019	2014-15	[A] BLUE STAR LTD	
2	ITA 16/MUM/2020	2014-15	[D] M/S BLUE STAR LTD.	
3	ITA 2677/MUM/2025	2013-2014	[A] SAVITA HOMEMAKERS LLP (E-FILE)	
4	ITA 2678/MUM/2025	2014-2015	[A] SAVITA HOMEMAKERS LLP (E-FILE)	
5	ITA 2679/MUM/2025	2015-2016	[A] SAVITA HOMEMAKERS LLP (E-FILE)	
6	ITA 3655/MUM/2025	2018-19	[A] BLUE STAR LIMITED (E-FILE)	
7	ITA 3843/MUM/2025	2018-19	[D] M/S. BLUE STAR LIMITED (E-FILE)	
8	ITA 3956/MUM/2025	2017-18	[A] NANNE GULZAR & COMPANY (E-FILE)	
9	ITA 3957/MUM/2025	2018-19	[A] NANNE GULZAR & COMPANY (E-FILE)	
10	ITA 8353/MUM/2025	2010-11	[D] BHAVESH NAVINCHAND SHAH (E-FILE)	
11	ITA 386/MUM/2026	2019-20	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
12	ITA 387/MUM/2026	2020-21	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
13	ITA 388/MUM/2026	2021-22	[D] NARSIRAM NATHARAMJI CHOUDHARY (E-FILE)	
14	ITA 642/MUM/2026	2019-2020	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
15	ITA 643/MUM/2026	2020-2021	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
16	ITA 644/MUM/2026	2021-2022	[A] NARSIRAM NATHRAMJI CHOUDHARY (E-FILE)	
17	ITA 647/MUM/2026	2017-18	[A] NITIN BHERULAL JAIN (E-FILE)	
18	ITA 653/MUM/2026	2017-18	[A] MONJI VISHRAM PHARMACEUTICALS PVT. LTD. (E-FILE)	
19	ITA 665/MUM/2026	2013-14	[D] MAHINDRA LIFESPACE DEVELOPERS LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3693/MUM/2025	2020-21	[A] MSRDC SEA LINK LIMITED	
2	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	
3	ITA 5979/MUM/2025	2012-13	[D] P. LALIT & CO. (E-FILE)	
4	ITA 5980/MUM/2025	2013-14	[D] P. LALIT & CO. (E-FILE)	
5	ITA 7466/MUM/2025	2019-20	[A] PALAK AGENCY PRIVATE LIMITED	
6	ITA 7467/MUM/2025	2021-22	[A] PALAK AGENCY PRIVATE LIMITED	
7	ITA 7468/MUM/2025	2018-19	[A] PALAK AGENCY PRIVATE LIMITED	
8	ITA 7469/MUM/2025	2017-18	[A] PALAK AGENCY PRIVATE LIMITED	
9	ITA 7470/MUM/2025	2016-17	[A] PALAK AGENCY PRIVATE LIMITED	
10	ITA 7471/MUM/2025	2015-16	[A] PALAK AGENCY PRIVATE LIMITED	
11	ITA 7472/MUM/2025	2014-15	[A] PALAK AGENCY PRIVATE LIMITED	
12	ITA 7473/MUM/2025	2013-14	[A] PALAK AGENCY PRIVATE LIMITED	
13	ITA 8631/MUM/2025	2017-18	[A] PARAMJIT SINGH UPPAL	
14	ITA 8905/MUM/2025	2012-13	[A] CHIRAG BHARAT HUF	
15	ITA 8906/MUM/2025	2018-19	[A] CHIRAG BHARAT HUF	
16	ITA 75/MUM/2026	2011-12	[A] M/S. PERQ ADVERTISING PVT LTD	
17	ITA 76/MUM/2026	2010-11	[A] M/S. PERQ ADVERTISINGS PVT LTD	
18	ITA 86/MUM/2026	2013-14	[A] PRATEEK JATIA	
19	ITA 87/MUM/2026	2014-15	[A] PRATEEK JATIA	
20	ITA 88/MUM/2026	2015-16	[A] PRATEEK JATIA	
21	ITA 89/MUM/2026	2016-17	[A] PRATEEK JATIA	
22	ITA 90/MUM/2026	2017-18	[A] PRATEEK JATIA	
23	ITA 95/MUM/2026	2010-11	[A] PANNALAL H. GULECHA HUF	

Jurish
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 728/MUM/2024	2015-16	[A] PRIYA ANIL SHARMA	
2	ITA 4696/MUM/2025	2011-12	[A] PARESH VANITLAL SHAH	
3	ITA 6270/MUM/2025	2010-11	[A] PARESH VANITLAL SHAH	
4	ITA 6271/MUM/2025	2010-11	[A] PARESH VANITLAL SHAH	
5	ITA 4718/MUM/2025	2017-18	[A] MANOJ LACCHMANDAS JAGWANI (EF)	
6	ITA 4727/MUM/2025	2016-17	[A] MANOJ LACHHMANDAS JAGWANI (EF)	
7	ITA 4737/MUM/2025	2020-21	[A] MANOJ LACHHMANDAS JAGWANI (EF)	
8	ITA 5273/MUM/2025	2016-17	[D] MANOJ LACHHMANDAS JAGWANI (E.FILING)	
9	ITA 6235/MUM/2025	2016-2017	[D] SHIVAJIRAO SAKHARAM JONDHALE (E-FILE)	
10	ITA 6293/MUM/2025	2017-18	[A] SANGMESHWAR TALUKA KUNBI SAHAKARI PATPEDHI LTD BOMBAY	
11	ITA 7284/MUM/2025	2015-16	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
12	ITA 7670/MUM/2025	2023-24	[A] PEBBLE STREET HOSPITALITY PRIVATE LIMITED	
13	ITA 7697/MUM/2025	2019-20	[A] CRYSTAL CONSTRUCTION (E-FILE)	
14	ITA 125/MUM/2026	2023-24	[A] INSTANT TRAVEL SOLUTIONS (E-FILE)	
15	ITA 202/MUM/2026	2014-15	[A] PRADEEP SANTKUMAR JOSHI (E-FILE)	
16	ITA 224/MUM/2026	2015-16	[A] PETER FRANCIS DCRUZ (E-FILE)	
17	ITA 210/MUM/2026	2010-11	[A] PRIME DEVELOPERS (E-FILE)	
18	ITA 231/MUM/2026	2013-14	[D] PRATEEK VINOD JATIA (E-FILE)	
19	ITA 232/MUM/2026	2014-15	[D] PRATEEK VINOD JATIA (E-FILE)	
20	ITA 233/MUM/2026	2015-16	[D] PRATEEK VINOD JATIA (E-FILE)	
21	ITA 234/MUM/2026	2016-17	[D] PRATEEK VINOD JATIA (E-FILE)	
22	ITA 245/MUM/2026	2013-14	[A] PRANAV AJIT ZOTA (E-FILE)	
23	ITA 251/MUM/2026	2017-18	[A] OZONE INFRA PROJECTS (E-FILE)	

Joshi
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4497/MUM/2019	2016-17	[D] M/S INDIAWIN SPORTS PVT LTD.	
2	ITA 266/MUM/2021	2017-18	[D] M/S. INDIAWIN SPORTS P. LTD.	
3	ITA 3884/MUM/2023	2018-19	[D] INDIAWIN SPORTS PRIVATE LIMITED (E-FILED)	
4	ITA 3710/MUM/2025	2020-21	[A] SIDDHANTHAM TOLLWAY PRIVATE LIMITED	
5	ITA 6630/MUM/2025	2017-18	[A] PARADISE ASSOCIATES (E-FILE)	
6	ITA 6819/MUM/2025	2020-21	[A] PINKY DILIP JAIN (E-FILE)	
7	ITA 7680/MUM/2025	2013-14	[A] PARSHVA JITENDRA SHAH	
8	ITA 7802/MUM/2025	2020-21	[D] PARESH MULAYAMCHAND PANDAY (E-FILE)	
9	ITA 7808/MUM/2025	2016-17	[A] PREETHI HARESH HARWANI (E-FILE)	
10	ITA 8649/MUM/2025	2016-17	[A] PANKAJ CHANDRAKANT SHANGHVI (E-FILE)	
11	ITA 8651/MUM/2025	2015-16	[A] ONEWORLD RETAIL PRIVATE LIMITED	
12	ITA 8653/MUM/2025	2017-18	[A] ONEWORLD DESIGN STUDIO PRIVATE LIMITED	
13	ITA 253/MUM/2026	2017-18	[A] M/S PACE IRON AND STEEL PVT LTD (E-FILE)	
14	ITA 265/MUM/2026	2022-23	[A] PUKHRAJ HANJARIMAL MEHTA (E-FILE)	
15	ITA 297/MUM/2026	2023-24	[A] CYQUREX SYSTEMS PRIVATE LIMITED	
16	ITA 321/MUM/2026	2011-12	[A] OMKARA DIAMOND EXPORTS PRIVATE LIMITED (E-FILE)	
17	ITA 326/MUM/2026	2013-14	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7191/MUM/2018	2008-09	[A] PRAVEEN KUMAR JAIN (RM)	
2	ITA 7192/MUM/2018	2009-10	[A] PRAVEEN KUMAR JAIN (RM)	
3	ITA 7193/MUM/2018	2010-11	[A] PRAVEEN KUMAR JAIN (RM)	
4	ITA 7194/MUM/2018	2011-12	[A] PRAVEEN KUMAR JAIN (RM)	
5	ITA 7195/MUM/2018	2012-13	[A] PRAVEEN KUMAR JAIN (RM)	
6	ITA 7196/MUM/2018	2013-14	[A] PRAVEEN KUMAR JAIN (RM)	
7	ITA 7197/MUM/2018	2014-15	[A] PRAVEEN KUMAR JAIN (RM)	
8	ITA 4977/MUM/2019	2008-09	[A] PANKAJ JAIN (RM)	
9	ITA 4978/MUM/2019	2009-10	[A] PANKAJ JAIN (RM)	
10	ITA 4979/MUM/2019	2012-13	[A] PANKAJ JAIN (RM)	
11	ITA 4980/MUM/2019	2014-15	[A] PANKAJ JAI (RM)	
12	ITA 4981/MUM/2019	2013-14	[A] PANKAJ JAIN (RM)	
13	ITA 2912/MUM/2025	2015-16	[A] SHRI PRAVEEN KUMAR JAIN	
14	ITA 4006/MUM/2025	2014-15	[A] CHETAN MANEK	
15	ITA 6484/MUM/2025	2012-13	[A] PUNJAB SIND FOODS (INDIA) (E-FILE)	
16	ITA 7757/MUM/2025	2024-25	[A] ASHJIT REALTIES PRIVATE LIMITED	
17	ITA 7758/MUM/2025	2022-23	[A] VAISHNAV DEVELOPERS	
18	ITA 7759/MUM/2025	2021-22	[A] VAISHNAV DEVELOPERS	
19	ITA 7760/MUM/2025	2022-23	[A] OM SHANTI HOUSE	
20	ITA 7761/MUM/2025	2023-24	[A] OM SHANTI HOUSE	
21	ITA 7762/MUM/2025	2024-25	[A] OM SHANTI HOUSE	
22	ITA 7763/MUM/2025	2024-25	[A] AJMERA MANOR PRIVATE LIMITED	
23	ITA 327/MUM/2026	2014-2015	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	
24	ITA 328/MUM/2026	2015-16	[A] PRAGATI MARINE SERVICES PVT LTD (E-FILE)	
25	ITA 329/MUM/2026	2016-17	[A] PRAGATI MARINE SERVICES PRIVATE LIMITED (E-FILE)	
26	ITA 330/MUM/2026	2017-18	[A] PRAGATI MARINE SERVICES PRIVATE LIMITED (E-FILE)	
27	ITA 342/MUM/2026	2010-11	[A] PARASMAL TARACHAND JALORI (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7107/MUM/2025	2011-12	[A] DOROTHY PEREIRA (E-FILE) (F08)	
2	ITA 1478/MUM/2026	2022-23	[A] RAHUL MADHAV GOSWAMI (SREH)	
3	ITA 1583/MUM/2025	2011-2012	[A] RAJ SHARADKUMAR AGARWAL (E-FILE)	
4	ITA 3838/MUM/2025	2010	[D] MASUMI OVERSEAS PRIVATE LIMITED (E-FILE)	
5	ITA 5446/MUM/2025	2010-11	[D] R MEHTA & CO (E-FILE)	
6	ITA 9293/MUM/2025	2011-12	[D] R MEHTA & CO (E-FILE)	
7	ITA 6696/MUM/2025	2013-2014	[A] RAJESH NANDKISHORE JHUNJHUNWALA (E-FILE)	
8	ITA 7740/MUM/2025	2018-19	[A] RENE PHARMACEUTICALS PRIVATE LIMITED (E-FILE)	
9	ITA 7954/MUM/2025	2023-2024	[A] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
10	ITA 8401/MUM/2025	2018-19	[A] MINA COMMOALES LLP (E-FILE)	
11	ITA 8622/MUM/2025	2015-16	[A] MANEESH MISRA (E-FILE)	
12	ITA 9245/MUM/2025	2009-10	[A] DIWAKAR NARAYAN SHETTY	
13	ITA 9288/MUM/2025	2020-21	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
14	ITA 9289/MUM/2025	2021-22	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
15	ITA 9290/MUM/2025	2022-23	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
16	ITA 9291/MUM/2025	2023-24	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
17	ITA 9292/MUM/2025	2024-25	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
18	ITA 9294/MUM/2025	2017-18	[D] THE RANPUR SARVAJANIK EDUCATION SOCIETY (E-FILE)	
19	ITA 7362/MUM/2025	2013-14	[A] RAJDHANI TEXTILES PRIVATE LIMITED (SINCE DISHA INFIN CONSULTANTS PVT LTD)	
20	ITA 8902/MUM/2025	2012-13	[A] RAJDHANI TEXTILES PRIVATE LIMITED	

J. V. V.
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
2	CO 145/MUM/2025	2017-18	[A] MR RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
3	ITA 828/MUM/2025	2010-11	[A] RAJESH TULSIDAS KALLA	
4	ITA 829/MUM/2025	2009-10	[A] RAJESH TULSIDAS KALLA (SMC)	
5	ITA 4033/MUM/2025	2015-16	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
6	ITA 4034/MUM/2025	2016-17	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
7	ITA 4035/MUM/2025	2017-18	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
8	ITA 4036/MUM/2025	2018-19	[A] RASHI AGRO INDUSTRIES PRIVATE LIMITED (E-FILE)	
9	ITA 4074/MUM/2025	2011-12	[D] M/S DILIGENT MEDIA CORPORATION LIMITED (E-FILE)	
10	CO 58/MUM/2026	2011-12	[A] DILIGENT MEDIA CORPORATION LIMITED	
11	ITA 4973/MUM/2025	2012-13	[A] DRISHA IMPEX PRIVATE LIMITED	
12	ITA 5969/MUM/2025	2021-22	[D] RELIANCE INFRASTRUCTURE LIMITED (E-FILE)	
13	ITA 6659/MUM/2025	2019-20	[A] RAMESH KUMAR DAMANI (E-FILE)	
14	ITA 6805/MUM/2025	2018-19	[D] DASSAULT SYSTEMES SOLUTIONS LAB PRIVATE LIMITED (E-FILE)	
15	ITA 6866/MUM/2025	2017-18	[A] RAJU RAMSURAT YADAV (E-FILE)	
16	ITA 7147/MUM/2025	2017-18	[A] RAVIKIRAN ENTERPRISES (E-FILE)	
17	ITA 7281/MUM/2025	2019-20	[A] MAYUR BHARATBHAI POPAT (E-FILE)	
18	ITA 7829/MUM/2025	2018-19	[A] MAHARASHTRA ELECTRICITY REGULATORY COMMISSION	
19	ITA 7896/MUM/2025	2020-21	[A] MUSTAK PANIRWALA (E-FILE)	
20	ITA 8128/MUM/2025	2010-11	[D] MANOJ HIRACHAND MOTTA (E-FILE)	
21	ITA 8664/MUM/2025	2017-18	[A] MR RISHABH RAVI GUPTA	
22	ITA 8665/MUM/2025	2016-17	[A] MR RISHABH RAVI GUPTA	
23	ITA 9323/MUM/2025	2020-21	[A] RADHIKA CHAINS PRIVATE LIMITED	
24	ITA 9329/MUM/2025	2016-17	[A] QUANT TRANSACTIONAL SERVICES PVT LTD	
25	ITA 9330/MUM/2025	2015-16	[A] QUANT TRANSACTIONAL SERVICES PVT LTD	
26	ITA 9331/MUM/2025	2017-18	[A] QUANT TRANSACTIONAL SERVICES PVT LTD	
27	ITA 9332/MUM/2025	2018-19	[A] M/S. QUANT TRANSACTIONAL SERVICES PVT LTD	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2111/PUN/2024	2016-17	[D] RAJESH MANUPRASAD TRIVEDI	
2	ITA 5035/MUM/2024	2016-17	[A] RAJESH MANUPRASAD TRIVEDI (E-FILE)	
3	ITA 5037/MUM/2024	2015-16	[A] RAJESH MANUPRASAD TRIVEDI (E-FILE)	
4	ITA 4114/MUM/2025	2014-15	[A] RAKESH M SHAH HUF (E-FILE)	
5	ITA 4277/MUM/2025	2018-19	[D] MADHU ANAND SHAH (E-FILE)	
6	ITA 4736/MUM/2025	2016-17	[A] RANJIT TARACHAND SANGHVI	
7	ITA 4739/MUM/2025	2017-18	[A] RANJIT TARACHAND SANGHVI	
8	ITA 4767/MUM/2025	2013-14	[D] D NAVINCHANDRA GEMS PRIVATE LIMITED (E-FILE)	
9	ITA 4768/MUM/2025	2015-16	[D] D NAVINCHANDRA GEMS PRIVATE LIMITED (E-FILE)	
10	ITA 4832/MUM/2025	2010-11	[D] ROCK ESTATES (E-FILE)	
11	ITA 4842/MUM/2025	2012-13	[A] M/S. ROCK ESTATES	
12	ITA 5767/MUM/2025	2018-19	[A] MULCHAND SHAMJI CHHEDA HUF	
13	ITA 5929/MUM/2025	2018-19	[D] MUKESH KUMAR KANAIALAL SHAH (E-FILE)	
14	ITA 9337/MUM/2025	2017-18	[A] DYNAMIC CLEANING SOLUTION LLP	
15	ITA 9344/MUM/2025	2022-23	[A] RAJNEESH MADAN MISHRA (E-FILE)	
16	ITA 9364/MUM/2025	2011-12	[D] R P DEVELPOERS (E-FILE)	
17	ITA 9382/MUM/2025	2021-22	[A] DHIRAJ HARGAPURE (E-FILE)	
18	ITA 9392/MUM/2025	2011-12	[D] RCC (SALES) PRIVATE LIMITED (E-FILE)	
19	ITA 9393/MUM/2025	2016-17	[D] RAVINDAR SHANKAR SAWANT (E-FILE)	
20	ITA 9396/MUM/2025	2012-13	[D] RAKHI VIPUL JOGI (E-FILE)	
21	ITA 9411/MUM/2025	2022-23	[A] ROOTS AND WINGS INFRA LLP (E-FILE)	
22	ITA 9438/MUM/2025	2020-21	[A] M/S DEVYANI PRAVIN SOLANKI	
23	ITA 9451/MUM/2025	2015-16	[A] DATTATRAY VITHOBA SAWANT (E-FILE)	
24	ITA 9452/MUM/2025	2017-18	[A] DATTATRAY VITHOBA SAWANT (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/MUM/2026	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
2	ITA 9143/MUM/2025	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
3	ITA 4886/MUM/2025	2018-19	[A] MOHAMMAD RIZWAN MOHAMMAD RAFIQUE SHAIKH	
4	ITA 5894/MUM/2025	2017-18	[A] M/S MAFATLAL MANGILAL KOTHARI	
5	ITA 5895/MUM/2025	2016-17	[A] M/S MAFATLAL MANGILAL KOTHARI	
6	ITA 5896/MUM/2025	2019-20	[A] M/S MAFATLAL MANGILAL KOTHARI	
7	ITA 5897/MUM/2025	2020-21	[A] M/S MAFATLAL MANGILAL KOTHARI	
8	ITA 7093/MUM/2025	2016-17	[D] MAFATLAL MANGILAL KOTHARI (E-FILE)	
9	ITA 7094/MUM/2025	2019-20	[D] MAFATLAL MANGILAL KOTHARI (E-FILE)	
10	ITA 6243/MUM/2025	2008-09	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
11	ITA 6244/MUM/2025	2009-10	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
12	ITA 6245/MUM/2025	2010-11	[A] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
13	CO 92/MUM/2026	2008-09	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD)	
14	CO 93/MUM/2026	2009-10	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD)	
15	CO 94/MUM/2026	2010-11	[A] LLOYDS ENTERPRISES LTD (SUCCESSOR OF RAGINI TRADING AND INVESTMENTS LTD)	
16	ITA 6273/MUM/2025	2016-17	[A] RAJIT RAGHAVAN CHIROMAL	
17	ITA 6311/MUM/2025	2010-11	[A] LATE SHRI MANHARLAL BALVANTRAI MEHTA (E-FILE)	
18	ITA 7414/MUM/2025	2012-13	[A] MUMBAI SHELTER HOUSING DEVELOPMENT PVT LTD	
19	ITA 9453/MUM/2025	2018-19	[A] DEEPON PATEL (E-FILE)	
20	ITA 9454/MUM/2025	2018-19	[A] DEEPON PATEL (E-FILE)	
21	ITA 9455/MUM/2025	2016-17	[A] MOHINUDDIN ANWAR GHASWALA (E-FILE)	
22	ITA 9476/MUM/2025	2018-19	[A] DEVEN JITENDRA MEHTA (E-FILE)	
23	ITA 9491/MUM/2025	2020-21	[A] DEEPAK SHINDE (E-FILE)	
24	ITA 9494/MUM/2025	2017-18	[D] MUMBAI INTERNATIONAL AIRPORT LIMITED (E-FILE)	

CAUSE LIST OF D BENCH FOR 09-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 9495/MUM/2025	2018-19	[D] MUMBAI INTERNATIONAL AIRPORT LTD (E-FILE)	
26	CO 100/MUM/2026	2017-18	[A] MUMBAI INTERNATIONAL AIRPORT LIMITED (E-FILE)	
27	CO 101/MUM/2026	2018-19	[A] MUMBAI INTERNATIONAL AIRPORT LTD (E-FILE)	
28	ITA 9498/MUM/2025	2010-11	[D] MAGOXY INFRA PRIVATE LIMITED (E-FILE)	
29	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
30	ITA 9510/MUM/2025	2023-24	[D] RAMCHAND HARDASMAL DHANWANI (E-FILE)	
31	ITA 9523/MUM/2025	2017-18	[D] RIVERSIDE INDUSTRIES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5921/MUM/2017	2013-14	[D] HOUSING DEVELOPMENT & INFRASTRUTURE LTD (RECALLED MATTER)	
2	ITA 7280/MUM/2019	2016-17	[D] M/S HOUSING DEVELOPMENT & INFRASTRUCTURE LTD.	
3	ITA 2082/MUM/2024	2014-15	[A] KETAKI NAWAL AGARWAL (E-FILLING)	
4	ITA 4020/MUM/2025	2013-14	[A] KANTABEN BHOGILAL KUBADIA (E-FILE)	
5	ITA 4661/MUM/2025	2011-2012	[A] KOMAL RAVJI CHHEDA (E-FILE)	
6	ITA 5267/MUM/2025	2017-18	[D] EMPYREAN SPECIALITY SUGAR AND BIOMASS LIMITED	
7	ITA 6604/MUM/2025	2018-19	[D] KALA NIKETAN RJP GROUP (E-FILE)	
8	ITA 6747/MUM/2025	2017-18	[A] HAREN PRAMODKUMAR PARIKH	
9	ITA 7699/MUM/2025	2014-15	[D] KISHOR PREMCHAND LAHRANI (E-FILE)	
10	CO 375/MUM/2025	2014-15	[A] KISHOR PREMCHAND LAHRANI	
11	ITA 7557/MUM/2025	2020-21	[A] KARANKUMAR RATANSHI NANDA (E-FILE)	
12	ITA 299/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRAIVATE LIMITED	
13	ITA 311/MUM/2026	2013-14	[A] TASC CHEMICAL INDUSTRIES PRIVATE LIMITED	
14	ITA 302/MUM/2026	2018-19	[A] M/S. TRIMURTI HEIGHTS AND PROPERTIES PVT LTD	
15	ITA 312/MUM/2026	2017-18	[A] TARLA JAGDISH CHAUHAN (E-FILE)	
16	ITA 338/MUM/2026	2022-23	[D] EVEREST FOOD PRODUCTS PRIVATE LIMITED (E-FILE)	
17	ITA 2606/MUM/2026	2026-27	[A] HIRAGAURI AND DR. CHATURDAS DADIA CHARITABLE TRUST (E-FILE)	
18	ITA 2655/MUM/2026	2026-27	[A] HIRAGAURI AND DR CHATURDAS DADIA CHARITABLE TRUST (E-FILE)	

Jurish
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1979/MUM/2023	2014-15	[D] HANVANT SINGH JABBAR SINGH RANAWAT (RM)	
2	ITA 2472/MUM/2024	2017-18	[A] M/S TRIKESH TRADE LINK PVT. LTD.	
3	ITA 3723/MUM/2025	2018-19	[D] TATA PROJECTS LIMITED (E-FILE)	
4	ITA 3818/MUM/2025	2018-19	[A] TATA PROJECTS LIMITED (E-FILE)	
5	CO 239/MUM/2025	2018-19	[A] TATA PROJECTS LIMITED (E-FILE)	
6	ITA 6309/MUM/2025	2009-10	[A] KANAK IMPEX INDIA LIMITED (E-FILE)	
7	ITA 7863/MUM/2025	2017	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
8	ITA 7864/MUM/2025	2018	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
9	CO 37/MUM/2026	2017	[A] K RAHEJA CORP PRIVATE LIMITED	
10	ITA 346/MUM/2026	2020-21	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
11	ITA 347/MUM/2026	2021-22	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
12	ITA 349/MUM/2026	2023-24	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
13	ITA 350/MUM/2026	2024-25	[A] EVIE REAL ESTATE PRIVATE LIMITED (E-FILE)	
14	ITA 364/MUM/2026	2012-13	[A] KELVIN SINGH KOHLI HUF	
15	ITA 394/MUM/2026	2025-26	[A] KRUTADNYATA FOUNDATION (E-FILE)	
16	ITA 400/MUM/2026	2012-13	[A] HANUMANT HOLDINGS PRIVATE LIMITED (E-FILE)	
17	ITA 401/MUM/2026	2013-14	[A] HIREN DHIRAJLAL KUBADIA (E-FILE)	
18	ITA 404/MUM/2026	2010-11	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
19	ITA 40/MUM/2026	2020-21	[A] KANCHAN HARSHAD BONGALE (E-FILE)	
20	ITA 119/MUM/2026	2010-11	[A] TERROIR INDIA WINERIES PVT LTD (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4170/MUM/2024	2012-13	[A] ENNORE PROCON PVT LTD (E-FILED)	
2	BMA 24/MUM/2025	2016-17	[A] VILAS WAMAN KATRE (E-FILE)	
3	BMA 54/MUM/2025	2022-23	[A] SADANAND BHALCHANDRA SULE (E-FILE)	
4	ITA 2986/MUM/2025	2014-15	[D] KAJOL LEASING AND FINANCE PRIVATE LIMITED (E-FILE)	
5	ITA 3596/MUM/2025	2017-18	[D] KALASH JEWELS (E-FILE)	
6	ITA 5404/MUM/2025	2017-18	[A] EMPOWER INDIA LIMITED (E-FILE)	
7	ITA 8526/MUM/2025	2016-17	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
8	ITA 8650/MUM/2025	2017-18	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
9	ITA 8739/MUM/2025	2018-19	[A] TISSORI INDIA FABRICS PRIVATE LIMITED	
10	ITA 8897/MUM/2025	2019-20	[A] TISSORI INDIA FABRICS PVT LTD	
11	ITA 9394/MUM/2025	2017-18	[D] TRITON TRADING COMPANY PRIVATE LIMITED (E-FILE)	
12	ITA 484/MUM/2026	2018-19	[D] TRITON TRADING COMPANY PRIVATE LIMITED (E-FILE)	
13	ITA 27/MUM/2026	2009	[A] TEXOOL LIMITED (E-FILE)	
14	ITA 459/MUM/2026	2020-21	[A] TRAVEL FOOD SERVICES LIMITED (AS M/S. SNVK HOSPITALITY AND MANAGEMENT PVT LTD MERGED WITH TRAVEL FOOD SERVICE LTD)	
15	ITA 405/MUM/2026	2014-15	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
16	ITA 444/MUM/2026	2008-09	[A] KAMA JEWELRY PRIVATE LIMITED (E-FILE)	
17	ITA 410/MUM/2026	2004-05	[A] THE HATKESH CO OPERATIVE HOUSING SOCIETY LTD	
18	ITA 417/MUM/2026	2014-15	[A] HARESH RAJU DASWANI	
19	ITA 421/MUM/2026	2020-21	[A] HEMLATA PRAVIN DEOPURKAR	
20	ITA 424/MUM/2026	2017-18	[A] M/S. TIGAKSHA METTALICS PRIVATE LIMITED	
21	ITA 428/MUM/2026	2020-21	[A] KOLSITE CORPORATION LLP (E-FILE)	
22	ITA 452/MUM/2026	2015-16	[A] HITESHA SACHIN TAKUR	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2177/MUM/2016	2011-12	[D] ELDER IT SOLUTIONS PVT. LTD.	
2	ITA 1813/MUM/2017	2012-13	[D] ELDER IT SOLUTIONS P.LTD	
3	ITA 1407/MUM/2018	2013-14	[D] ELDER IT SOLUTIONS PVT. LTD.	
4	ITA 2357/MUM/2018	2014-15	[D] ELDER IT SOLUTIONS PVT. LTD.	
5	ITA 8283/MUM/2025	2022-23	[A] EYE FOCUS ENTERTAINMENT	
6	ITA 8503/MUM/2025	2011-12	[A] HITECH CORPORATION LIMITED	
7	ITA 8504/MUM/2025	2012-13	[A] HITECH CORPORATION LIMITED	
8	ITA 8505/MUM/2025	2013-14	[A] HITECH CORPORATION LIMITED	
9	ITA 8506/MUM/2025	2014-15	[A] HITECH CORPORATION LIMITED	
10	ITA 8507/MUM/2025	2015-16	[A] HITECH CORPORATION LIMITED	
11	ITA 536/MUM/2026	2011-2012	[D] HITECH CORPORATION LIMITED (E-FILE)	
12	ITA 537/MUM/2026	2013-2014	[D] HITECH CORPORATION LIMITED (E-FILE)	
13	ITA 8619/MUM/2025	2018-19	[A] HARSHA NARESH DUDHELA (E-FILE)	
14	ITA 8571/MUM/2025	2010-11	[A] KHAR GYMKHANA	
15	ITA 8572/MUM/2025	2012-13	[A] KHAR GYMKHANA	
16	ITA 8573/MUM/2025	2013-14	[A] KHAR GYMKHANA	
17	ITA 8574/MUM/2025	2014-15	[A] KHAR GYMKHANA	
18	ITA 8575/MUM/2025	2015-16	[A] KHAR GYMKHANA	
19	ITA 8576/MUM/2025	2016-17	[A] KHAR GYMKHANA	
20	ITA 8577/MUM/2025	2017-18	[A] KHAR GYMKHANA	
21	ITA 8578/MUM/2025	2018-19	[A] KHAR GYMKHANA	
22	ITA 223/MUM/2026	2022 - 2023	[A] SHRI HITESH UGAMRAJ MEHTA (E-FILE)	

CAUSE LIST OF E BENCH FOR 09-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 489/MUM/2026	N.A	[A] KISHIMA ARTS FOUNDATION	
24	ITA 490/MUM/2026	N.A	[A] KISHIMA ARTS FOUNDATION	
25	ITA 492/MUM/2026	N.A	[A] TACKERSONS FOUNDATION	
26	ITA 493/MUM/2026	N.A	[A] TACKERSONS FOUNDATION	
27	ITA 535/MUM/2026	2019-20	[A] HOLISTIC REMEDIES PVT. LTD (E-FILE)	
28	ITA 543/MUM/2026	2016	[D] KAKK FAMILY PRIVATE TRUST (E-FILE)	
29	ITA 544/MUM/2026	2018-19	[D] TRIMAX DATACENTER SERVICES LIMITED (E-FILE)	
30	ITA 556/MUM/2026	2019-20	[A] HARSHIT SATISH GUPTA	
31	ITA 557/MUM/2026	2019-20	[A] KISHOR HIMATLAL MEHTA	
32	ITA 597/MUM/2026	2016-17	[D] ESSAR PORTS LIMITED (E-FILE)	
33	ITA 618/MUM/2026	2020-21	[A] TASNEEM FERAZ NALWALLA	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 25/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED	
2	SA 26/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED	
3	IT(SS)A 426/MUM/2026	2019-20	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
4	IT(SS)A 427/MUM/2026	2020-21	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
5	ITA 1029/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED (E-FILING)	
6	ITA 1030/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED (E-FILING)	
7	ITA 2353/MUM/2025	2015-16	[A] VIVEK KUMAT	
8	ITA 3030/MUM/2025	2016	[D] VODAFONE IDEA LIMITED (E-FILE)	
9	ITA 3058/MUM/2025	2013-14	[D] MAKALU TRADING LIMITED (E-FILE)	
10	ITA 3059/MUM/2025	2015-16	[D] MAKALU TRADING LIMITED (E-FILE)	
11	ITA 3060/MUM/2025	2014-15	[D] MAKALU TRADING LIMITED (E-FILE)	
12	ITA 3061/MUM/2025	2016-17	[D] MAKALU TRADING LIMITED (E-FILE)	
13	ITA 3062/MUM/2025	2017-18	[D] MAKALU TRADING LIMITED (E-FILE)	
14	ITA 4104/MUM/2025	2013-14	[A] VIVEK HANWANTMALJI SURANA HUF (E-FILE)	
15	ITA 8527/MUM/2025	2016-17	[A] URVIL AKSHAYA JAIN	
16	ITA 8608/MUM/2025	2017-18	[D] VINOD BHANJI SHAH (E-FILE)	
17	CO 40/MUM/2026	2017-18	[A] VINOD BHANJI SHAH	
18	ITA 8654/MUM/2025	2014-15	[A] URVIL AKSHAYA JANI	
19	ITA 9025/MUM/2025	2016-17	[A] SHWETA RAJESH PAWASKAR (E-FILE)	
20	ITA 9079/MUM/2025	2021-22	[A] M/S. SAMARTH ERECTORS AND DEVELOPERS	
21	ITA 252/MUM/2026	2020-2021	[A] JASPREET JASBIR SINGH BEDI (E-FILE)	
22	ITA 406/MUM/2026	2015-16	[A] SIMPLEX PAPERS LIMITED (E-FILE)	
23	ITA 408/MUM/2026	2015-16	[A] M/S SURAJ & ASSOCIATES (E-FILE)	
24	ITA 411/MUM/2026	2020-21	[A] SADHUBELLA EDUCATION SOCIETY	
25	ITA 415/MUM/2026	2020-21	[A] M/S. SEW ENGINEERING INDIA PVT LTD	

CAUSE LIST OF F BENCH FOR 06-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 9

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 416/MUM/2026	2023-24	[A] SPN GOLD AND PRECIOUS METALS PVT LTD	
27	ITA 431/MUM/2026	2018-19	[A] SACHIN SHRIKANT KHEDEKAR (E-FILE)	
28	ITA 433/MUM/2026	2010-11	[A] JAYANT SHAMJI CHHEDA (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6888/MUM/2024	2014-15	[A] SPAN REALTORS (E-FILING)	
2	ITA 6889/MUM/2024	2015-16	[A] SPAN REALTORS (E-FILING)	
3	ITA 6890/MUM/2024	2012-13	[A] SPAN REALTORS (E-FILING)	
4	ITA 6891/MUM/2024	2021-22	[A] SPAN REALTORS (E-FILING)	
5	ITA 6892/MUM/2024	2018-19	[A] SPAN REALTORS (E-FILING)	
6	ITA 6893/MUM/2024	2020-21	[A] SPAN REALTORS (E-FILING)	
7	ITA 6894/MUM/2024	2016-17	[A] SPAN REALTORS (E-FILING)	
8	ITA 6895/MUM/2024	2019-20	[A] SPAN REALTORS (E-FILING)	
9	ITA 6896/MUM/2024	2013-14	[A] SPAN REALTORS (E-FILING)	
10	ITA 6897/MUM/2024	2012-13	[A] SPAN DEVELOPERS (E-FILING)	
11	ITA 6898/MUM/2024	2013-14	[A] SPAN DEVELOPERS (E-FILING)	
12	ITA 6899/MUM/2024	2014-15	[A] SPAN DEVELOPERS (E-FILING)	
13	ITA 6900/MUM/2024	2017-18	[A] SPAN DEVELOPERS (E-FILING)	
14	ITA 6901/MUM/2024	2015-16	[A] SPAN DEVELOPERS (E-FILING)	
15	ITA 6902/MUM/2024	2016-17	[A] SPAN DEVELOPERS (E-FILING)	
16	ITA 6903/MUM/2024	2012-13	[A] SPAN CONSTRUCTION (E-FILING)	
17	ITA 6904/MUM/2024	2013-2014	[A] SPAN CONSTRUCTION (E-FILING)	
18	ITA 6911/MUM/2024	2018-19	[A] SHREENATH CONSTRUCTION (E-FILING)	
19	ITA 6912/MUM/2024	2020-21	[A] SHREENATH CONSTRUCTION (E-FILING)	
20	ITA 6919/MUM/2024	2019-20	[A] SHREENATH CONSTRUCTION (E-FILING)	
21	ITA 6931/MUM/2024	2015-16	[A] SHREENATH CONSTRUCTION (E-FILING)	
22	ITA 6932/MUM/2024	2017-18	[A] SHREENATH CONSTRUCTION (E-FILING)	
23	ITA 6933/MUM/2024	2016-17	[A] SHREENATH CONSTRUCTION (E-FILING)	

CAUSE LIST OF F BENCH FOR 07-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**


IN COURT ROOM 9

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 6963/MUM/2024	2019-20	[A] SPAN DEVELOPERS (E-FILING)	
25	ITA 6964/MUM/2024	2020-21	[A] SPAN DEVELOPERS (E-FILING)	
26	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
27	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
28	ITA 449/MUM/2026	2023-24	[A] SACRED HEART CHURCH (E-FILE)	
29	ITA 495/MUM/2026	2016-17	[A] SAVERA INDIA RIDINGS SYSTEM COMPANY PVT LTD	
30	ITA 504/MUM/2026	2020-21	[A] SINGIREDDY BAL REDDY (E-FILE)	
31	ITA 505/MUM/2026	2015-16	[A] SHAILESH SHRIDHAR KHOCHARE (E-FILE)	
32	ITA 510/MUM/2026	2018-19	[A] SUMIT GARDEN GROVE CONSTRUCTION LLP (E-FILE)	
33	ITA 526/MUM/2026	2014-15	[A] M/S. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
34	ITA 527/MUM/2026	2015-16	[A] M/S. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (E-FILE)	
35	ITA 528/MUM/2026	2020-21	[A] SUDHAKAR SHARMA (E-FILE)	
36	ITA 538/MUM/2026	2012-13	[D] SURAJ SALIAN HOTELS PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER.****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4865/MUM/2025	2017-18	[A] FEES REGULATING AUTHORITY	
2	ITA 5544/MUM/2025	2020-21	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
3	ITA 6119/MUM/2025	2020-21	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
4	ITA 7970/MUM/2025	2011-12	[D] VINIPUL INORGANICS PRIVATE LIMITED (E-FILE)	
5	ITA 9036/MUM/2025	2013	[D] S K REALTY (E-FILE)	
6	ITA 9073/MUM/2025	2016-17	[A] SHOBHA SACHEENDRA	
7	ITA 9100/MUM/2025	2025-26	[A] SATKARMASHRADHASHRAY (E-FILE)	
8	ITA 9120/MUM/2025	2014-15	[D] S K REALTY (E-FILE)	
9	ITA 577/MUM/2026	2012-13	[A] MAHASAGAR SECURITIES PVT LTD (E-FILE)	
10	ITA 591/MUM/2026	2019-2020	[A] MANBA FINANCE LTD (E-FILE)	
11	ITA 600/MUM/2026	2012-13	[D] MULTI COMMODITY EXCHANGE OF INDIA LIMITED (E-FILE)	
12	ITA 601/MUM/2026	2016-17	[D] MULTI COMMODITY EXCHANGE OF INDIA LIMITED (E-FILE)	
13	ITA 610/MUM/2026	2014-15	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED)	
14	ITA 611/MUM/2026	2015-16	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED	
15	ITA 612/MUM/2026	2017-18	[A] J.M FINANCIAL LIMITED (SUCESSOR TO J.M FINANCIAL INSTITUTION SECURITIES LIMITED	
16	ITA 649/MUM/2026	2023-24	[A] VINAY ANILKUMAR CHOKSEY (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 9**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5162/MUM/2024	A.Y 2014-15	[A] VIKRANT MARKETING (E-FILE)	
2	ITA 5163/MUM/2024	A.Y 2013-14	[A] VIKRANT MARKETING (E-FILE)	
3	ITA 5167/MUM/2024	A.Y 2012-13	[A] VIKRANT MARKETING (E-FILE)	
4	ITA 5168/MUM/2024	A.Y 2011-12	[A] VIKRANT MARKETING (E-FILE)	
5	ITA 5171/MUM/2024	A.Y 2010-11	[A] VIKRANT MARKETING (E-FILE)	
6	ITA 1704/MUM/2025	2010-11	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
7	ITA 1705/MUM/2025	2011-12	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
8	ITA 1706/MUM/2025	2012-13	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
9	ITA 1707/MUM/2025	2013-14	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
10	ITA 1708/MUM/2025	2014-15	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
11	ITA 1709/MUM/2025	2015-16	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
12	ITA 1710/MUM/2025	2016-17	[A] VICTORY SALES PRIVATE LIMITED (E-FILE)	
13	ITA 1722/MUM/2025	2010-11	[A] VIPUL V BHATT (E-FILE)	
14	ITA 1723/MUM/2025	2011-12	[A] VIPUL V BHATT (E-FILE)	
15	ITA 1724/MUM/2025	2012-13	[A] VIPUL V BHATT (E-FILE)	
16	ITA 1725/MUM/2025	2013-14	[A] VIPUL V BHATT (E-FILE)	
17	ITA 1726/MUM/2025	2014-15	[A] VIPUL V BHATT (E-FILE)	
18	ITA 1727/MUM/2025	2015-16	[A] VIPUL V BHATT (E-FILE)	
19	ITA 1728/MUM/2025	2016-17	[A] VIPUL V BHATT (E-FILE)	
20	ITA 4677/MUM/2025	2011-12	[A] M/S FORTPOINT AUTOMOTIVE (CARS) PRIVATE LIMITED (E-FILE)	
21	ITA 5680/MUM/2025	2013-14	[A] JASRAJ JAIN (E-FILE)	
22	ITA 6140/MUM/2025	2012-13	[A] SHRI JAYANT BHOGILAL SHAH	
23	ITA 8242/MUM/2025	2016-17	[D] JINDATH BABULAL JAIN (E-FILE)	

CAUSE LIST OF F BENCH FOR 09-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 9

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 9090/MUM/2025	2022-23	[A] JSW POWER TRADING COMPANY LIMITED (E-FILE)	
25	ITA 9106/MUM/2025	2023-24	[A] VINAY DUBE (E-FILE)	
26	ITA 93/MUM/2026	N.A	[A] MUFTI KIFAYATULLAH MEMORIAL TRUST	
27	ITA 623/MUM/2026	2017-2018	[A] STYLE WORLD (E-FILE)	
28	ITA 624/MUM/2026	2026-2027	[A] SHREE BHATIA VOLUNTEER CORPS (E-FILE)	
29	ITA 630/MUM/2026	2020-21	[A] SHREE MAHALAXMI NAGARI SAHAKARI PATPEDHI LIMITED (E-FILE)	
30	ITA 645/MUM/2026	AY 2022-23	[A] SUVITA REAL ESTATE PRIVATE LIMITED (E-FILE)	
31	ITA 662/MUM/2026	2023-24	[D] SNOW MOUNT PROPERTIES PRIVATE LIMITED (E-FILE)	
32	ITA 666/MUM/2026	2016-17	[D] SUPREMUS LOWER PAREL PREMISES PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1906/MUM/2024	2018-19	[A] GODREJ PROPERTIES LTD	
2	ITA 1907/MUM/2024	2018-19	[A] GODREJ PROPERTIES LTD	
3	ITA 4529/MUM/2024	2012-13	[A] MRS. SANGEETA SANJAY KUMAR AGARWAL	
4	ITA 5803/MUM/2025	2009-10	[D] SOURABH NAVALKISHOR GARG (E-FILE)	
5	ITA 5804/MUM/2025	2010-11	[D] SOURABH NAVALKISHOR GARG (E-FILE)	
6	ITA 5822/MUM/2025	2014-15	[A] SHREE ASHAPURA COMBINES (E-FILE)	
7	ITA 6783/MUM/2025	6783	[A] M/S GENERAL SOAPS	
8	ITA 6841/MUM/2025	2018-19	[D] SHREYAS KANTILAL PATEL (E-FILE)	
9	ITA 7037/MUM/2025	2023-24	[D] YOGI STAR LLP (E-FILE)	
10	ITA 7227/MUM/2025	2018-19	[A] SUDARSHAN SHARDA (E-FILE)	
11	ITA 7269/MUM/2025	2015-16	[A] SWISS FREIGHT (INDIA) PVT.LTD (E-FILE)	
12	ITA 7276/MUM/2025	2020-21	[A] SUNIL INDRAVADAN SHAH (E-FILE)	
13	ITA 7278/MUM/2025	Not Applicable	[A] SATBHAV CHARITABLE FOUNDATION (E-FILE)	
14	ITA 7279/MUM/2025	Not Applicable	[A] SATBHAV CHARITABLE FOUNDATION (E-FILE)	
15	ITA 8874/MUM/2025	2017-18	[A] GAUTAM SONAJI PUROHIT (E-FILE)	
16	ITA 8875/MUM/2025	2018-19	[A] GAUTAM SONAJI PUROHIT (E-FILE)	
17	ITA 8876/MUM/2025	2019-20	[A] GAUTAM SONAJI PUROHIT (E-FILE)	
18	ITA 9285/MUM/2025	2018-19	[D] GEMSTONE INVESTMENTS LIMITED (E-FILE)	
19	ITA 9297/MUM/2025	2013-14	[A] WPP MEDIA INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 9299/MUM/2025	2013-14	[D] GLENTTRANS SHIPPING & LOGISTICS (I) PRIVATE LIMITED (E-FILE)	
21	ITA 9313/MUM/2025	2016-17	[A] SUVARNA RAJAN MURANJAN	
22	ITA 9318/MUM/2025	2022-23	[A] SATYAM GENERIC PHARMA PVT LTD	

CAUSE LIST OF G BENCH FOR 06-APRIL-2026 (MONDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 9320/MUM/2025	2010-11	[A] SADGURU ENTERPRISES	
24	ITA 9322/MUM/2025	2011-12	[A] SADGURU ENTERPRISES	
25	ITA 9357/MUM/2025	2015-16	[A] YES BANK LIMITED (E-FILE)	
26	ITA 9358/MUM/2025	2016-17	[D] YES BANK LIMITED (E-FILE)	
27	ITA 9359/MUM/2025	2016-17	[A] YES BANK LIMITED (E-FILE)	
28	ITA 9360/MUM/2025	2017-18	[D] YES BANK LIMITED (E-FILE)	
29	ITA 9361/MUM/2025	2017-18	[A] YES BANK LIMITED (E-FILE)	
30	ITA 9362/MUM/2025	2018-19	[A] YES BANK LIMITED (E-FILE)	
31	ITA 9363/MUM/2025	2018-19	[D] YES BANK LIMITED (E-FILE)	
32	CO 84/MUM/2026	2016-17	[A] YES BANK LIMITED (E-FILE)	
33	ITA 9383/MUM/2025	2014	[D] SRI SHANMUKHANANDA FINE ARTS & SANGEETHA SABHA (E-FILE)	
34	ITA 9384/MUM/2025	2015	[D] SRI SHANMUKHANANDA FINE ARTS & SANGEETHA SABHA (E-FILE)	
35	ITA 9385/MUM/2025	2016	[D] SRI SHANMUKHANANDA FINE ARTS & SANGEETHA SABHA (E-FILE)	
36	ITA 9391/MUM/2025	2011-12	[A] SOHAM DEVELOPERS AND INFRASTRUCTURE PVT. LTD (E-FILE)	
37	ITA 9395/MUM/2025	2016-17	[A] SHREEPATHY SHANKARAN PANDALAI (E-FILE)	
38	ITA 9404/MUM/2025	2018-19	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
39	ITA 9405/MUM/2025	2019-20	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5950/MUM/2025	2021-22	[A] SWING COMMERCIALS LLP	
2	ITA 5951/MUM/2025	2022-23	[A] SWING COMMERCIALS LLP	
3	ITA 5953/MUM/2025	2022-23	[A] GOSCHAR HOLDINGS PRIVATE LIMITED	
4	ITA 5954/MUM/2025	2023-24	[A] GOSCHAR HOLDINGS PRIVATE LIMITED	
5	ITA 5955/MUM/2025	2022-23	[A] GOSCHAR ALLIANCE LLP	
6	ITA 5956/MUM/2025	2023-24	[A] GOSCHAR ALLIANCE LLP	
7	ITA 5957/MUM/2025	2021-22	[A] GOSCHAR ALLIANCE LLP	
8	ITA 5958/MUM/2025	2020-21	[A] GOSCHAR ALLIANCE LLP	
9	ITA 6071/MUM/2025	2023-24	[A] MR. SACHIV SAHNI	
10	ITA 6843/MUM/2025	2023-2024	[D] SACHIV SAHNI (E-FILE)	
11	ITA 7517/MUM/2025	2018-19	[D] SAMS FRUIT PRODUCTS PRIVATE LIMITED (E-FILE)	
12	ITA 7518/MUM/2025	2011-12	[D] SAHAYATA PROPERTIES PRIVATE LIMITED (E-FILE)	
13	ITA 8885/MUM/2025	2016-17	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
14	ITA 8886/MUM/2025	2017-18	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
15	ITA 8887/MUM/2025	2018-19	[D] SUNFLOWER BROKING PRIVATE LIMITED (E-FILE)	
16	CO 85/MUM/2026	2017-18	[A] SUNFLOWER BROKING PRIVATE LIMITED	
17	CO 86/MUM/2026	2016-17	[A] SUNFLOWER BROKING PRIVATE LIMITED	
18	CO 87/MUM/2026	2018-19	[A] SUNFLOWER BROKING PRIVATE LIMITED	
19	ITA 8898/MUM/2025	2019-20	[A] WORSTED OVERSEAS TRADING LLP	
20	ITA 8946/MUM/2025	2011-12	[A] GAJANAN MOTIRAM PATIL (E-FILE)	
21	ITA 8947/MUM/2025	2012-13	[A] GAJANAN MOTIRAM PATIL (E-FILE)	
22	ITA 8985/MUM/2025	2018-19	[A] ZIRCON COTEX PRIVATE LIMITED	
23	ITA 8986/MUM/2025	8986	[A] ZIRCON CONTEX PRIVATE LIMITED	
24	ITA 8987/MUM/2025	2016-17	[A] ZIRCON CONTEX PRIVATE LIMITED	

CAUSE LIST OF G BENCH FOR 07-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 8988/MUM/2025	2015-16	[A] ZIRCON CONTEX PRIVATE LIMITED	
26	ITA 8989/MUM/2025	2014-15	[A] ZIRCON COTEX PRIVATE LIMITED	
27	ITA 9028/MUM/2025	2016-2017	[A] GUNVANTRAI DIPCHAND SHAH (E-FILE)	
28	ITA 9406/MUM/2025	2020-21	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
29	ITA 9407/MUM/2025	2021-22	[A] YIELD CONSTRUCTION PRIVATE LIMITED (E-FILE)	
30	ITA 9410/MUM/2025	2017-18	[A] GITANJALI NISTALA (E-FILE)	
31	ITA 9038/MUM/2025	2015-16	[D] GEETA KIRIT MUCHHALA (E-FILE)	
32	ITA 9492/MUM/2025	2020-21	[A] M/S.WELLKNOWN POLYESTERS LIMITED (E-FILE)	
33	ITA 9496/MUM/2025	2022-23	[D] ZUME INDIA PRIVATE LIMITED (E-FILE)	
34	ITA 9506/MUM/2025	2019-20	[D] GRID TRADING PRIVATE LIMITED (E-FILE)	
35	CO 99/MUM/2026	2019-20	[A] GRID TRADING PRIVATE LIMITED	
36	ITA 2/MUM/2026	2020-21	[A] GIRISH DINESHCHANDRA MEHTA	
37	ITA 3/MUM/2026	2018-19	[A] GIRISH DINESHCHANDRA MEHTA	
38	ITA 4/MUM/2026	2019-20	[A] GIRISH DINESHCHANDRA MEHTA	
39	ITA 5/MUM/2026	2017-18	[A] GIRISH DINESHCHANDRA MEHTA	
40	ITA 123/MUM/2026	2021-22	[A] GOWD SARASWAT BRAHMAN SABHA MUMBAI (E-FILE)	
41	ITA 131/MUM/2026	2021-22	[A] GRAND CUISINES BANQUETS PRIVATE LIMITED	
42	ITA 184/MUM/2026	2015-16	[A] MR. SUNIL RATNAKAR GUTTE	
43	ITA 185/MUM/2026	2016-17	[A] MR. SUNIL RATNAKAR GUTTE	
44	ITA 186/MUM/2026	2022-23	[A] SPACLE DIAM PRIVATE LIMITED	
45	ITA 192/MUM/2026	2003-04	[A] SYNERGY ART FOUNDATION LTD	
46	ITA 194/MUM/2026	2018-19	[A] SATISH ARJUN CHAVANA	
47	ITA 195/MUM/2026	N.A	[A] SHRI SWAMI NARAYAN HARI MANDIR TRUST	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3717/MUM/2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	
2	ITA 4431/MUM/2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	
3	ITA 2390/MUM/2015	2012-13	[A] STATE BANK OF INDIA	
4	ITA 2429/MUM/2015	2012-13	[D] STATE BANK OF INDIA	
5	ITA 2784/MUM/2014	2005-06	[A] STATE BANK OF INDIA	
6	ITA 5916/MUM/2017	2009-10	[D] STATE BANK OF INDIA	
7	ITA 6004/MUM/2017	2006-07	[A] STATE BANK OF INDIA	
8	ITA 2648/MUM/2018	2013-14	[D] M/S STATE BANK OF MYSORE	
9	ITA 2657/MUM/2018	2012-13	[D] STATE BANK OF MYSORE	
10	ITA 2831/MUM/2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	
11	ITA 2832/MUM/2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	
12	ITA 3328/MUM/2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	
13	ITA 3395/MUM/2018	2013-14	[D] STATE BANK OF INDIA	
14	ITA 3429/MUM/2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	
15	ITA 3430/MUM/2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	
16	ITA 2189/MUM/2019	1997-98	[D] M/S STATE BANK OF INDIA	
17	ITA 2190/MUM/2019	1998-99	[D] M/S STATE BANK OF INDIA	
18	ITA 2290/MUM/2019	1997-98	[A] STATE BANK OF INDIA	
19	ITA 2291/MUM/2019	1998-99	[A] STATE BANK OF INDIA	
20	ITA 2851/MUM/2019	2011-12	[A] STATE BANK OF INDIA	
21	ITA 2874/MUM/2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	
22	ITA 3412/MUM/2019	2016-17	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	
23	ITA 3413/MUM/2019	2016-17	[A] STATE BANK OF INDIA	
24	ITA 3034/MUM/2019	2015-16	[D] M/S STATE BANK OF INDIA	
25	ITA 3419/MUM/2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	
26	ITA 3420/MUM/2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	
27	ITA 3470/MUM/2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	
28	ITA 3472/MUM/2019	2012-13	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	
29	ITA 3503/MUM/2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	

CAUSE LIST OF G BENCH FOR 08-APRIL-2026 (WEDNESDAY)**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

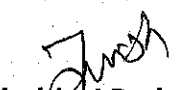
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 3504/MUM/2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	
31	ITA 3572/MUM/2019	2012-13	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	
32	ITA 3573/MUM/2019	2015-16	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	
33	ITA 147/MUM/2022	99-00	[A] STATE BANK OF INDIA	
34	ITA 328/MUM/2022	2017-18	[A] STATE BANK OF INDIA	
35	ITA 1032/MUM/2022	2018-19	[A] STATE BANK OF INDIA	
36	ITA 1033/MUM/2022	2018-19	[A] STATE BANK OF INDIA	
37	ITA 1042/MUM/2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK OF MYSORE)	
38	ITA 1055/MUM/2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	
39	ITA 1121/MUM/2022	2018-19	[D] M/S STATE BANK OF INDIA	
40	ITA 1373/MUM/2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE)	
41	ITA 1798/MUM/2023	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	
42	ITA 1967/MUM/2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	
43	ITA 4097/MUM/2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	
44	ITA 4116/MUM/2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	
45	ITA 4118/MUM/2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	
46	ITA 4447/MUM/2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	
47	ITA 1529/MUM/2024	2014-15	[A] STATE BANK OF INDIA	
48	ITA 1530/MUM/2024	2017-18	[A] STATE BANK OF INDIA	
49	ITA 2190/MUM/2024	2019-20	[A] STATE BANK OF INDIA (E-FILING)	
50	ITA 495/MUM/2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	
51	ITA 577/MUM/2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	
52	ITA 1593/MUM/2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	
53	ITA 2285/MUM/2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	
54	ITA 2717/MUM/2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	
55	ITA 3086/MUM/2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	
56	ITA 3580/MUM/2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	
57	ITA 4311/MUM/2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	
58	ITA 5180/MUM/2025	2017-18	[A] STATE BANK OF INDIA	
59	ITA 7040/MUM/2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	

CAUSE LIST OF G BENCH FOR 08-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
60	ITA 7041/MUM/2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	
61	ITA 7707/MUM/2025	2018-19	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
62	ITA 7708/MUM/2025	2019-20	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
63	ITA 7709/MUM/2025	2020-21	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
64	ITA 7710/MUM/2025	2021-22	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
65	ITA 7711/MUM/2025	2022-23	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
66	ITA 7712/MUM/2025	2023-24	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
67	ITA 7713/MUM/2025	2024-25	[D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
68	ITA 8033/MUM/2025	2018-19	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
69	ITA 8034/MUM/2025	2019-20	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
70	ITA 8035/MUM/2025	2020-21	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
71	ITA 8036/MUM/2025	2021-22	[A] M/S. WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
72	ITA 8037/MUM/2025	2022-23	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
73	ITA 8038/MUM/2025	2023-24	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
74	ITA 8039/MUM/2025	2024-25	[A] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE)	
75	ITA 143/MUM/2026	2012-2013	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	
76	ITA 157/MUM/2026	2015-16	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
77	ITA 158/MUM/2026	2013-14	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
78	ITA 159/MUM/2026	2014-15	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
79	ITA 160/MUM/2026	2012-13	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
80	ITA 168/MUM/2026	2018-19	[A] YASHWANT HARIBHAU GAIKAR (E-FILE)	
81	ITA 215/MUM/2026	2017-18	[A] ZUBBIN KHM BATT A (E-FILE)	
82	ITA 216/MUM/2026	2017-18	[D] ZUBBIN KHM BATT A (E-FILE)	
83	ITA 222/MUM/2026	2018-2019	[A] YEOMAN MARINE SERVICES PVT LTD (E-FILE)	
84	ITA 266/MUM/2026	AY 2022-23	[A] WELLNESS FOREVER HEALTHTECH PRIVATE LIMITED (E-FILE)	
85	ITA 282/MUM/2026	2025-26	[A] YOGAYATAN JANKALYAN TRUST (E-FILE)	
86	ITA 332/MUM/2026	2025-26	[A] YOGAYATAN JANKALYAN TRUST (E-FILE)	
87	ITA 288/MUM/2026	2017-18	[A] WADHWAGROUP HOLDINGS PRIVATE LIMITED (E-FILE)	


Assistant Registrar
5/02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5287/MUM/2025	2015-16	[A] SHILPA DHARMENDRA KARIA	
2	ITA 6155/MUM/2025	2014-15	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
3	ITA 6169/MUM/2025	2015-16	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
4	ITA 6170/MUM/2025	2015-16	[A] GMP TECHNICAL SOLUTIONS PRIVATE LIMITED (E-FILE)	
5	ITA 6290/MUM/2025	2011-12	[A] GOLDMOHUR DESIGN AND APPAREL PARK LIMITED	
6	ITA 6382/MUM/2025	2012-13	[A] SUNITA MOTILAL SINHA (E-FILE)	
7	ITA 6383/MUM/2025	2015-16	[A] SUNITA MOTILAL SINHA (E-FILE)	
8	ITA 6384/MUM/2025	2015-16	[A] SUNITA MOTILAL SINHA (E-FILE)	
9	ITA 6590/MUM/2025	2022-23	[D] SAMAGRA WEALTHMAX PRIVATE LIMITED (E-FILE)	
10	ITA 6657/MUM/2025	2017-18	[A] SHARDA MARKETING (E-FILE)	
11	ITA 6660/MUM/2025	2019-20	[D] SKYSTAR BUILDCON PRIVATE LIMITED (E-FILE)	
12	ITA 6679/MUM/2025	2018-19	[D] SKYSTAR BUILDCON PRIVATE LIMITED (E-FILE)	
13	ITA 6844/MUM/2025	2023-24	[D] SOCIETY OF THE SERVANTS OF THE HOLY SPIRIT (E-FILE)	
14	ITA 7204/MUM/2025	2010-11	[A] S J DIAMONDS	
15	ITA 7236/MUM/2025	2016-17	[A] SCHEME 2 OF ARCIL CPS 002 I TRUST	
16	ITA 7566/MUM/2025	N.A	[A] GODAVARI AND LAXMI VAID FOUNDATION	
17	ITA 7585/MUM/2025	2018-19	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
18	ITA 7586/MUM/2025	2022-23	[D] STARLIGHT SYSTEMS(I) LLP (E-FILE)	
19	ITA 7918/MUM/2025	2011-12	[A] SANOFI HEALTHCARE INDIA PRIVATE LIMITED (SUCCESSOR IN BUSINESS OF SANOF PASTEUR INDIA PVT LTD DUT TO AMALGAMATION)	

CAUSE LIST OF G BENCH FOR 09-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

IN COURT ROOM 4

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
20	ITA 7943/MUM/2025	2017-18	[A] G3 MOTORS LTD (E-FILE)	
21	ITA 9050/MUM/2025	2020-21	[A] WORSTED OVERSEAS TRADING LLP	
22	ITA 9076/MUM/2025	2020-21	[A] ZEE MEDIA CORPORATION LTD.	
23	ITA 9111/MUM/2025	2013-14	[D] GODREJ INDUSTRIES LTD (E-FILE)	
24	ITA 9112/MUM/2025	2015-16	[D] GODREJ INDUSTRIES LTD (E-FILE)	
25	ITA 9197/MUM/2025	2016-17	[D] GROUP M MEDIA INDIA PRIVATE LIMITED (E-FILE)	
26	CO 57/MUM/2026	2016-17	[A] WPP MEDIA INDIA PRIVATE LIMITED (FORMERLY KNOWN AS GROUP M MEDIA INDIA PVT LTD)	
27	ITA 9277/MUM/2025	2009-10	[D] YES BANK LTD (E-FILE)	
28	ITA 9278/MUM/2025	2010-11	[D] YES BANK LTD. (E-FILE)	
29	ITA 9279/MUM/2025	2011-12	[A] YES BANK LIMITED (E-FILE)	
30	ITA 9280/MUM/2025	2012-13	[A] YES BANK LIMITED (E-FILE)	
31	ITA 9281/MUM/2025	2013-14	[A] YES BANK LIMITED (E-FILE)	
32	ITA 9282/MUM/2025	2014-15	[D] YES BANK LIMITED (E-FILE)	
33	ITA 9283/MUM/2025	2014-15	[A] YES BANK LIMITED (E-FILE)	
34	ITA 9284/MUM/2025	2016-17	[D] YES BANK LIMITED (E-FILE)	
35	ITA 315/MUM/2026	2018- 2019	[A] GENUINE EXPORT AGENCY (E-FILE)	
36	ITA 324/MUM/2026	2020-21	[A] WADHWAGROUP HOLDINGS PRIVATE LIMITED (E- FILE)	
37	ITA 341/MUM/2026	2020-21	[A] GOLDEN PLAY PRIVATED LIMITED (E-FILE)	


Assistant Registrar
SB 02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2874/MUM/2017	2012-13	[A] SCHINDLER INDIA PVT. LTD.	
2	ITA 1215/MUM/2021	2016-17	[A] SCHINDLER INDIA P. LTD.	
3	ITA 908/MUM/2023	2019-20	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
4	ITA 1044/MUM/2024	2018-19	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
5	ITA 4009/MUM/2024	2020-21	[A] TRANSRAIL LIGHTING LIMITED	
6	ITA 6147/MUM/2024	2021-22	[A] SIKAMBC INDIA PRIVATE LIMITED	
7	ITA 6243/MUM/2024	2021-22	[A] INDUS VALLEY PARTNERS (INDIA) PRIVATE LIMITED (E-FILE)	
8	ITA 1259/MUM/2026	2018-19	[A] AMIT GAJANAN KHEDEKAR (SMC- E-FILE)	
9	ITA 913/MUM/2026	2016-17	[A] IMC TRUST (SMC)	
10	ITA 1287/MUM/2026	2020-21	[A] POONAM CO OPERATIVE HOUSING SOCIETY LTD (SMC)	
11	ITA 1288/MUM/2026	2017-18	[A] LEAPFORWORD (SMC)	
12	ITA 1289/MUM/2026	2012-13	[A] ARVIND BABULALJI GOYAL (SMC)	
13	ITA 1290/MUM/2026	2011-12	[A] POOJA ARVIND GOYAL (SMC)	
14	ITA 1292/MUM/2026	2013-14	[A] MUKESH MANGILAL DEOPURA (SMC)	
15	ITA 1328/MUM/2026	2019-20	[A] SUMIT GUPTA (SMC- E-FILE)	

Jurish
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES


CAUSE LIST OF H BENCH FOR 07-APRIL-2026 (TUESDAY)
BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
IN COURT ROOM 7

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 13/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 476/MUM/2026	2022-23	[A] SMART CUBE INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 7487/MUM/2012	2008-09	[A] TECH MAHINDRA LTD	
4	ITA 1051/MUM/2019	2013-14	[A] TECH MAHINDRA LIMITED	
5	ITA 1052/MUM/2019	2014-15	[A] TECH MAHINDRA LIMITED	
6	ITA 1350/MUM/2019	2013-14	[D] TECH MAHINDRA LIMITED	
7	ITA 1351/MUM/2019	2014-15	[D] TECH MAHINDRA LIMITED	
8	ITA 2306/MUM/2022	2016-17	[A] TECH MAHINDRA LIMITD	
9	ITA 2699/MUM/2022	2016-2017	[D] M/S TECH MAHINDRA LIMITED (AS SUCCESSOR IN INTEREST TO M/S CANVASM TECHNOLOGIES LIMITED	
10	ITA 1148/MUM/2025	2017-18	[A] SHAPOORJI PALLONJI AND COMPANY PVT LTD	
11	ITA 1218/MUM/2025	2017-18	[D] SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED (E-FILE)	
12	ITA 6555/MUM/2025	2017-18	[A] TRANCOCEAN DRILLING SERVICES (INDIA) PVT LTD	
13	ITA 8610/MUM/2025	2012-13	[A] DINESH SHAH (E-FILE-SMC)	
14	ITA 8616/MUM/2025	2018-19	[A] CHANDRESH GANGJI BHANUSHALI (E-FILE-SMC)	
15	ITA 1313/MUM/2026	2012-13	[A] MOHAMMED RAZA HASNAIN SHAIKH (E-FILE-SMC)	
16	ITA 1319/MUM/2026	2016-2017	[A] ISHANT NIRMAL CHANCLANI (E-FILE-SMC)	
17	ITA 1320/MUM/2026	2018-19	[A] THE DURU MAHAL CO-OPERATIVE HSG SOCIETY LIMITED (E-FILE-SMC)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3387/MUM/2025	2016-17	[A] SHEEL DIAMOND EXPORTS PRIVATE LIMITED	
2	ITA 4909/MUM/2025	2013-14	[D] TATA SONS PRIVATE LIMITED (E-FILE)	
3	ITA 8489/MUM/2025	2020-21	[A] ALKA ASHOK KAJNE (E-FILE-SMC)	
4	ITA 418/MUM/2026	2018-19	[A] PREMIUM TOWER CO OPERATIVE HOUSING SOCIETY LTD (SMC)	
5	ITA 1356/MUM/2026	2012-13	[A] SMT. GEETA NARENDRA SHAH (E-FILE-SMC)	
6	ITA 1364/MUM/2026	2019-20	[A] DINKU SHAH (E-FILE-SMC)	
7	ITA 1367/MUM/2026	2015-2016	[A] ARK DESIGNS PRIVATE LIMITED (E-FILE-SMC)	
8	ITA 1377/MUM/2026	2015-16	[A] GKM SHIPPING & LOGISTICS PRIVATE LIMITED (E-FILE-SMC)	
9	ITA 1380/MUM/2026	2017-18	[A] TRISHLADEVI MUKESH JAIN (E-FILE-SMC)	
10	ITA 1381/MUM/2026	2022-23	[A] RUSTOMJEES OZONE CO OP HOUSING SOCIETY LTD (E-FILE-SMC)	
11	ITA 1389/MUM/2026	2020-21	[A] BAJIRAO SHANKAR JAGDALE (SMC)	
12	ITA 1390/MUM/2026	2019-20	[A] VAISHALI KETAN GANDHI (SMC)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6671/MUM/2019	2008-09	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
2	ITA 6672/MUM/2019	2010-11	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
3	ITA 4233/MUM/2024	2016-17	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
4	ITA 4234/MUM/2024	2017-18	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
5	ITA 4235/MUM/2024	2018-19	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
6	ITA 4236/MUM/2024	2019-20	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
7	ITA 4358/MUM/2024	2019-20	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
8	ITA 4359/MUM/2024	2018-19	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
9	ITA 4361/MUM/2024	2017-18	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
10	ITA 4363/MUM/2024	2016-17	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
11	ITA 4685/MUM/2024	2020-21	[A] SIEMENS LIMITED	
12	ITA 1513/MUM/2026	2022-23	[A] SIEMENS TECHNOLOGY AND SERVICES PRIVATE LIMITED (E-FILE)	
13	ITA 1599/MUM/2026	2022-23	[A] SIEMENS LIMITED (E-FILE)	
14	ITA 1540/MUM/2026	2010-11	[A] MUKESH S. JHANGIANI HUF (SMC)	
15	ITA 1541/MUM/2026	2018-19	[A] RAJESH SUBHASH SHARMA (SMC)	
16	ITA 1544/MUM/2026	2018-19	[A] MARIA GORETTY BELLA DIAS (SMC)	
17	ITA 1559/MUM/2026	2017-18	[A] USHADEVI KISHORE SHAW (SMC- E-FILE)	
18	ITA 1574/MUM/2026	2017 18	[A] SANKATHAPRASAD SHYAMRAJ RAJBHAR (SMC-E-FILE)	
19	ITA 1615/MUM/2026	2020-21	[A] MOHAMMED BILAL YASIN-MOKHNOJIA (SMC-E-FILE)	
20	ITA 1618/MUM/2026	2021-22	[A] CHEMBUR JYOTI CO-OPERATIVE HOUSING SOCIETY LTD (SMC-E-FILE)	
21	ITA 1620/MUM/2026	2011-12	[A] SARJIT GHANSHYAM DESAI (SMC-E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3487/MUM/2004	1999-2000	[D] M/S. AMERICAN EXPRESS BANK LTD.	
2	ITA 3508/MUM/2004	1999-2000	[A] STANDARD CHARTERED HOLDINGS INC(SUCCESSOR OF M/S. AMERICAN EXPRESS BANK LTD.	
3	ITA 5667/MUM/2004	2000-01	[D] M/S. AMERICAN EXPRESS BANK LTD.	
4	ITA 9414/MUM/2004	2000-2001	[A] M/S AMERICAN EXPRESS BANK LTD.	
5	ITA 4970/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A.	
6	ITA 4981/MUM/2007	2002-2003	[D] M/S CITI BANK N.A	
7	CO 284/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A	
8	CO 168/MUM/2011	2005-06	[A] CITIBANK N.A.	
9	CO 89/MUM/2012	2006-07	[A] CITI BANK N.A.	
10	CO 66/MUM/2013	2004-05	[A] CITI BANK N.R.	
11	CO 241/MUM/2014	2008-09	[A] CITIBANK N.A.	
12	CO 156/MUM/2015	2009-10	[A] CITIBANK N.A.	
13	CO 23/MUM/2017	2007-08	[A] CITIBANK N.A	
14	ITA 8701/MUM/2010	2003-04	[A] CITIBANK N A	
15	ITA 188/MUM/2011	2003-04	[D] CITIBANK N.A	
16	ITA 824/MUM/2011	2004-05	[A] CITIBANK NA	
17	ITA 1133/MUM/2011	2004-05	[D] CITIBANK N.A.	
18	ITA 2227/MUM/2011	2005-06	[A] CITI BANK N.A.	
19	ITA 2577/MUM/2011	2005-06	[D] CITIBANK N A	
20	ITA 4308/MUM/2011	2006-07	[A] CITIBANK N.A.	
21	ITA 4974/MUM/2011	2006-07	[D] CITIBANK N.A.	
22	ITA 5218/MUM/2014	2008-09	[A] CITIBANK N.A.	
23	ITA 6035/MUM/2014	2008-09	[D] CITY BANK NA	
24	ITA 3126/MUM/2015	2007-08	[A] CITIBANK N.A.	
25	ITA 3818/MUM/2015	2007-08	[D] CITI BANK	
26	ITA 3995/MUM/2015	2009-10	[A] CITIBANK N.A.	
27	ITA 4703/MUM/2015	2009-10	[D] CITI BANK	
28	ITA 1571/MUM/2018	2012-13	[D] CITIBANK N.A.	
29	ITA 1645/MUM/2018	2010-11	[D] CITI BANK N.A.	

CAUSE LIST OF I BENCH FOR 06-APRIL-2026 (MONDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 2081/MUM/2018	2010-11	[A] CITI BANK N.A.	
31	ITA 2082/MUM/2018	2012-13	[A] CITI BANK N.A.	
32	ITA 1346/MUM/2021	2011-12	[A] CITI BANK	
33	ITA 1403/MUM/2021	2011-12	[D] CITIBANK N.A.	
34	ITA 2921/MUM/2022	2013-14	[A] CITIBANK N.A.	
35	ITA 3080/MUM/2022	2012-14	[D] M/S CITI BANK	
36	ITA 2355/MUM/2022	2018-19	[A] PRIMETALS TECHNOLOGIES AUSTRIA GMBH	
37	ITA 2453/MUM/2022	2018-19	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD	
38	ITA 2462/MUM/2022	2018-2019	[A] FEDERAL EXPRESS CORPORATION	
39	ITA 3283/MUM/2023	2020-21	[A] FEDERAL EXPRESS CORPORATION	
40	ITA 4516/MUM/2023	2021-22	[A] FEDERAL EXPRESS CORPORATION	
41	ITA 1369/MUM/2025	2022-23	[A] FEDERAL EXPRESS CORPORATION	
42	ITA 5940/MUM/2025	2023-24	[A] FEDERAL EXPRESS CORPORATION	
43	ITA 3282/MUM/2023	2020-21	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
44	ITA 2037/MUM/2025	2022-23	[A] FEDEX EXPRESS INTERNATIONL B.V.	
45	ITA 5939/MUM/2025	2023-24	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
46	ITA 6670/MUM/2024	2021-22	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
47	ITA 3655/MUM/2024	2020-21	[A] THE LUBRIZOL CORPORATION USA	
48	ITA 3864/MUM/2025	2018-19	[D] HARI KRISHNA EXPORTS PVT LTD (E-FILE)	
49	ITA 5869/MUM/2025	2020-21	[A] HARDEEP BHATT	
50	ITA 6527/MUM/2025	2016-17	[A] MR. RAHUL VIJAY RAI	
51	ITA 6741/MUM/2025	2023-24	[A] AUDI AG (E-FILE)	
52	ITA 8141/MUM/2025	2022-23	[D] TUV SUD MANAGEMENT SERVICE GMBH (E-FILE)	
53	ITA 8825/MUM/2025	2017-18	[A] MR. SONPAL SINGH KOHLI	


Assistant Registrar
SD 02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 46/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED	
2	ITA 1308/MUM/2025	2022-23	[A] SKY HIGH XXXIV LEASING COMPANY LIMITED (E-FILE)	
3	SA 44/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED	
4	SA 45/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED	
5	ITA 1327/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY LIMITED (E-FILE)	
6	ITA 1328/MUM/2025	2022-2023	[A] LUNAR AIRCRAFT TRADING COMPANY 2 LIMITED (E-FILE)	
7	ITA 4573/MUM/2023	2021-2022	[A] GENERAL ELECTRIC COMPANY (E-FILED (STAY GRANTED))	
8	ITA 2093/MUM/2012	2006-07	[D] DEUTSCHE EQUITIES INIDA P.LTD	
9	ITA 2296/MUM/2012	2006-07	[A] DEUTSCHE EQUITIES INIDA P. LTD	
10	ITA 4048/MUM/2012	2007-08	[A] DEUTSCHE EQUITIES INDIA P.LTD	
11	ITA 7611/MUM/2012	2008-09	[A] DEUTSCHE EQUITIES INDIA P.LTD	
12	ITA 2166/MUM/2014	2009-10	[A] DEUTSCHE EQUITIES INDIA P.LTD	
13	ITA 981/MUM/2015	2010-11	[A] DEUTSCHE EQUITIES INDIA P. LTD	
14	ITA 984/MUM/2016	2011-12	[A] DEUTSCHE EQUITIES INDIA P.LTD	
15	ITA 6600/MUM/2016	2012-13	[A] DEUTSCHE EQUITIES INDIA P.LTD	
16	ITA 6875/MUM/2017	2013-14	[A] DEUTSCHE EQUITIES INDIA P.LTD	
17	ITA 4944/MUM/2018	2014-15	[A] DEUTSCHE EQUITIES INIDA P. LTD	
18	ITA 5745/MUM/2019	2015-16	[A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED	
19	ITA 1664/MUM/2021	2017-18	[A] PRAMOD (ROCA)	
20	ITA 2122/MUM/2022	2019-20	[A] BARCLAYS EXECUTION SERVICES LIMITED (ROCA)	
21	ITA 3708/MUM/2025	2020-21	[A] BARCLAYS EXECUTION SERVICES LIMITED	
22	ITA 2332/MUM/2022	2019-20	[A] BARCLAYS SERVICES CORPORATION (ROCA)	

CAUSE LIST OF I BENCH FOR 07-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1348/MUM/2025	2022-23	[A] GAL MSN 6072 & 6184 LIMITED ((ROCA))	
24	ITA 1349/MUM/2025	2022-23	[A] JET AIR 17 LIMITED (ROCA)	
25	ITA 1350/MUM/2025	2022-23	[A] YAMUNA AVIATION LEASING LIMITED (ROCA)	
26	ITA 1351/MUM/2025	2022-23	[A] FALGU AVIATION LEASING LIMITED	
27	ITA 1805/MUM/2025	2022-23	[A] PAAL JUPITER COMPANY LIMITED (ROCA)	
28	ITA 1859/MUM/2025	2022-23	[A] VS MSN 36118 CAV DESIGNATED ACTIVITY COMPANY (ROCA)	
29	ITA 1981/MUM/2025	2018-19	[A] MAHAVEER PRASAD CHAVDA	
30	ITA 2010/MUM/2025	2022-23	[A] FIFTH THIRD MAURITIUS HOLDINGS LIMITED (E-FILE)	
31	ITA 7076/MUM/2025	2017-18	[D] PLAY GAMES 24X7 PRIVATE LIMITED (E-FILE)	
32	ITA 8302/MUM/2025	2017-18	[A] PLAY GAMES 24X7 PRIVATE LIMITED	
33	ITA 8788/MUM/2025	2022-23	[A] MATRIX PARTNERS INDIA INVESTMENT HOLDINGS, II LLC (E-FILE)	
34	ITA 9015/MUM/2025	2014-15	[A] CITIBANK N.A. (E-FILE)	
35	ITA 9016/MUM/2025	2015-16	[A] CITIBANK N.A. (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2289/MUM/2022	2018-19	[A] GE POWER INDIA LTD	
2	ITA 1664/MUM/2022	2018-19	[A] GOLDMAN SACHS (SINGAPORE) PTE.	
3	ITA 2016/MUM/2022	2012-13	[D] M/S. EXXON MOBILE COMPANY INDIA PVT LTD. (RM)	
4	ITA 2321/MUM/2022	2017-2018	[A] GLOBEOP HOLDINGS COMPANY (MAURITIUS) PRIVATE LIMITED	
5	ITA 2701/MUM/2022	2010-2011	[A] PRAKASH VENKATAKRISHNAN	
6	ITA 2135/MUM/2023	2010-2011	[A] PRAKASH VENKATAKRISHNAN ((ROCA))	
7	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	
8	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
9	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	
10	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
11	ITA 550/MUM/2023	2018-19	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED	
12	ITA 850/MUM/2023	2020-2021	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
13	ITA 4505/MUM/2023	2021-22	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
14	ITA 920/MUM/2023	2016-2017	[A] PRECILION HOLDINGS LIMITED	
15	ITA 921/MUM/2023	2014-2015	[A] PRECILION HOLDINGS LIMITED	
16	ITA 1020/MUM/2023	2015-16	[A] PRECILION HOLDING LTD.	
17	ITA 1021/MUM/2023	2015-16	[A] SA MALLIKA VENTURES LTD.(ERSTWHILE SA WINONA VENTURES LTD. PRIOR TO MERGER)	
18	ITA 2298/MUM/2023	2018-19	[D] M/S BHATTAD INFRASTRUCTURE PVT LTD	
19	ITA 3349/MUM/2023	2020-21	[A] RGA LIFE REINSURANCE COMPANY OF CANANDA	
20	ITA 990/MUM/2024	2018-19	[A] IIRF HOLDINGS I LIMITED	
21	ITA 1015/MUM/2024	2018-19	[A] INDIA LAND VENTURES LIMITED	
22	ITA 4195/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	

CAUSE LIST OF I BENCH FOR 08-APRIL-2026 (WEDNESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 4196/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	
24	ITA 4332/MUM/2024	2018-19	[D] INDIAN OIL CORPORATION LTD. (E-FILED)	
25	ITA 4408/MUM/2025	2018-19	[A] INDIAN OIL CORPORATION LTD	
26	ITA 4839/MUM/2024	2020-21	[A] BARCLAYS BANK PLC (E-FILE)	
27	ITA 6633/MUM/2024	2021-22	[A] BARCLAYS BANK PLC (E-FILE)	
28	ITA 1003/MUM/2025	2022-23	[A] EDENRED SE (FORMERLY KNOWN AS EDENRED SA)	
29	ITA 6528/MUM/2025	2017-18	[A] SAMEEUDDIN MOHAMMED GAUSE	
30	ITA 6745/MUM/2025	2018-19	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE LTD	
31	ITA 9188/MUM/2025	2018-19	[A] RIZWANA MOHAMMED BHOPALWALA (E-FILE)	
32	ITA 9189/MUM/2025	2018-19	[A] MOHAMED ENAYAT BHAOPALWALA (E-FILE)	
33	ITA 1167/MUM/2026	2023-24	[A] AMERICAN CHEMICAL SOCIETY (E-FILE)	
34	IT(IT)A 1174/MUM/2026	2018-19	[A] MCAFEE SINGAPORE PTE LTD. (E-FILE)	
35	ITA 1212/MUM/2026	2017-18	[A] FRANCIS XAVIER DSOUZA (E-FILE)	
36	ITA 1217/MUM/2026	2017-18	[A] RINA KALPESH PATEL (E-FILE)	


Assistant Registrar
SD 02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1622/MUM/2021	2014-15	[A] MARRIOTT INTERNATIONAL INNC (ROCA)	
2	ITA 1623/MUM/2021	2013-14	[A] MARRIOTT INTERNATIONAL INNC	
3	ITA 2358/MUM/2021	2017-18	[A] MARRIOTT INTERNATIONAL INC	
4	ITA 2359/MUM/2021	2016-17	[A] MARRIOT INTERNATIONAL INC	
5	ITA 4735/MUM/2023	2021-22	[A] REFINITIV TRANSACTION SERVICES LTD	
6	ITA 1352/MUM/2025	2022-23	[A] REFINITIV TRANSACTION SERVICE LIMITED	
7	ITA 637/MUM/2025	2018-19	[A] PABRAI INVESTMENT FUND IV L.P	
8	ITA 768/MUM/2025	2021-22	[D] COMSTAR MAURITTIUS LIMITED (E-FILING)	
9	ITA 1061/MUM/2025	2018-19	[A] RAJ AJUDHIANATH KAUL	
10	ITA 2008/MUM/2025	2022-23	[A] INTERNATIONAL AIR TRANSPORT ASSOCIATION (E-FILE)	
11	ITA 2036/MUM/2025	2022-23	[A] ATOS INFORMATIONA TECHNOLOGY HK LIMITED	
12	ITA 2156/MUM/2025	2022-23	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE. LTD	
13	ITA 2041/MUM/2025	2016-17	[A] ALIBABA .COM SINGAPORE E COMMERCE PRIVATE LIMITED	
14	ITA 2059/MUM/2025	2019-20	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD (E-FILE)	
15	ITA 2076/MUM/2025	2022-23	[A] FIRST SENTIER INVESTORS ICVC-SI GLOBAL EMERGING MARKETS LEADERS FUND	
16	ITA 2077/MUM/2025	2022-23	[A] FEDEX LOGISTICS INC (FORMERLY KNOWN AS FEDEX TRADE NETWORKS TRANSPORT & BROKERAGE , INC)	
17	ITA 6144/MUM/2025	2023-24	[A] FED EX LOGISTICS, INC (FORMERLY KNOWN AS FED EX TRADE NETWORKS TRANSPORT & BROKERAGE, INC	
18	ITA 2083/MUM/2025	2012-13	[A] BASF SE	
19	ITA 2084/MUM/2025	2022-23	[A] BASF SE	
20	ITA 2119/MUM/2025	AY 2022-23	[A] DIEBOLD NIXDORF INCORPORATED (E-FILE)	
21	ITA 2662/MUM/2025	AY 2022-23	[A] UNILEVER OVERSEAS HOLDING AG (E-FILE)	
22	ITA 2917/MUM/2025	2013-14	[A] MSM SATELLITE (SINGAPORE) PTE LTD	

CAUSE LIST OF I BENCH FOR 09-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

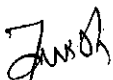
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 5626/MUM/2025	2014-15	[D] ADITYA BIRLA SUN LIFE INSURANCE CO (E-FILE)	
24	ITA 8538/MUM/2025	2016-17	[A] SAMIR RAMESHCHANDRA PARMAR	
25	ITA 8995/MUM/2025	2023-24	[A] TECH DATA (SINGAPORE) PTE LIMITED	
26	ITA 9029/MUM/2025	AY 2023-24	[A] GOLDMAN SACHS AND CO. LLC (E-FILE)	
27	ITA 1272/MUM/2026	2023-24	[A] FINCANTIERI SPA (E-FILE)	
28	IT(IT)A 1437/MUM/2026	2020-21	[D] JEFFERIES LLC (E-FILE)	
29	ITA 1511/MUM/2026	2019-20	[A] ASHOK KUMAR MISHRA (E-FILE)	
30	ITA 1527/MUM/2026	2017-18	[A] BISWARANJAN SEN (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7983/MUM/2019	2015-16	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
2	ITA 767/MUM/2022	2017-18	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
3	ITA 2488/MUM/2022	2018-19	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
4	ITA 6626/MUM/2024	2021-22	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
5	ITA 4984/MUM/2024	2020-21	[A] NOBEL BIOCARE INDIA PRIVATE LIMITED	
6	ITA 5910/MUM/2024	AY 2021-22	[A] PALL INDIA PRIVATE LIMITED (E-FILE (ROCA))	
7	ITA 6885/MUM/2024	2021-22	[A] NTT GLOBAL DATA CENTERS & CLOUD INFRASTRUCTURE INDIA PVT LTD	
8	ITA 6945/MUM/2024	2021-22	[A] NYNAS NAPHTHENICS PVT LTD	
9	ITA 8657/MUM/2025	2022-23	[A] MUFG PENSION AND MARKET SERVICES INDIA PRIVATE LIMITED	
10	ITA 4092/MUM/2025	2012-13	[A] TUSHAR IMPEX (E-FILE(SMC))	
11	ITA 1278/MUM/2026	2019-20	[A] PUJYA SINDHI PANCHAYAT TRUST ((SMC))	
12	ITA 1282/MUM/2026	2017-18	[A] MS. KIRAN OMPRAKASH GOENKA ((SMC))	
13	ITA 1284/MUM/2026	2020-21	[A] LUBINA COOPERATIVE HOUSING SOCIETY LIMITED ((SMC))	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4154/MUM/2024	2020-21	[A] MAMMOET (INDIA) PRIVATE LIMITED ((ROCA))	
2	ITA 4206/MUM/2024	2020-21	[A] RESTAURANT BRANDS ASIA LIMITED ((ROCA))	
3	ITA 4229/MUM/2024	2020-21	[A] WANBURY LIMITED	
4	ITA 4717/MUM/2024	2020-21	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED (E-FILE)	
5	ITA 5800/MUM/2024	2021-22	[A] RED HAT INDIA PRIVATE LIMITED	
6	ITA 6377/MUM/2024	2021-22	[A] NTT INDIA PRIVATE LIMITED	
7	ITA 6573/MUM/2024	2021-22	[A] UNILEVER INDIA EXPORTS LIMITED (E-FILE)	
8	ITA 1995/MUM/2025	2018-19	[A] OGD SERVICES HOLDINGS LIMITED	
9	ITA 8821/MUM/2025	2017-18	[A] SMT. SWATI SAMEER JOSHI	
10	ITA 322/MUM/2026	2022-23	[A] OGNAM TECHNOLOGY SERVICES PRIVATE LIMITED (E-FILE)	
11	ITA 1293/MUM/2026	2017-18	[A] MUKESH KANTILAL SHAH ((SMC))	
12	ITA 1295/MUM/2026	2017-18	[A] MR. MANISH BHAVANJI BHEDA ((SMC))	
13	ITA 1302/MUM/2026	2024-25	[A] JAYSHREEBEN RAJESHBHAI THAKOR (E-FILE(SMC))	


Assistant Registrar
02-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2281/MUM/2015	2010-11	[A] MSPL LTD	
2	ITA 1548/MUM/2016	2011-12	[A] MSPL LTD	
3	ITA 3750/MUM/2024	2020-21	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
4	ITA 5845/MUM/2024	2021-22	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
5	ITA 1819/MUM/2016	2011-12	[A] UBS SECURITIES INDIA P.LTD	
6	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	
7	IT(TP)A 5795/MUM/2024	AY 2021-22	[A] PUMA ENERGY INDIA PRIVATE LIMITED (E-FILE)	
8	ITA 4557/MUM/2023	2014-2015	[A] NIPRO CORPORATION, JAPAN	
9	ITA 4240/MUM/2024	2020-21	[A] PRIVI SPECIALTY CHEMICALS LIMITED	
10	ITA 6776/MUM/2024	2021-22	[A] BECKMAN COULTER INDIA PRIVATE LIMITED (E-FILING)	
11	ITA 7631/MUM/2025	2022-23	[A] PIRAMAL ENTERPRISES LIMITED (MERGED WITH PIRAMAL FINANCE LTD) (E-FILE)	
12	ITA 1346/MUM/2026	2017-18	[A] PRATIBHA JAYESH SHAH ((SMC))	
13	ITA 1347/MUM/2026	2014-15	[A] VERSOVA SHRE DARSHAN CO OP HSG SOC. LTD ((SMC))	


Assistant Registrar
02-Apr-2026

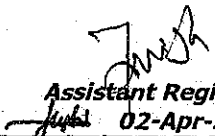
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7174/MUM/2019	2015-16	[A] NIVEA INDIA PVT LTD. ((ROCA))	
2	ITA 1150/MUM/2021	2016-17	[A] NIVEA INDIA P. LTD. ((ROCA))	
3	ITA 1393/MUM/2021	2007-08	[A] NIVEA INDIA P. LTD. ((ROCA))	
4	ITA 4044/MUM/2023	2009-10	[A] NIVEA INDIA PRIVATE LIMITED ((ROCA))	
5	ITA 4045/MUM/2023	2014-15	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
6	ITA 4046/MUM/2023	2013-14	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
7	ITA 4047/MUM/2023	2012-13	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
8	ITA 4048/MUM/2023	2011-12	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
9	ITA 4049/MUM/2023	2010-11	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
10	ITA 6939/MUM/2024	2021-22	[A] NIVEA INDIA PRIVATE LIMITED (E-FILING(ROCA))	
11	ITA 4296/MUM/2024	AY 2020-21	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED)	
12	ITA 4050/MUM/2023	2008-09	[A] NIVEA INDIA PRIVATE LIMITED (E-FILED(ROCA))	
13	ITA 4769/MUM/2024	2020-2021	[A] PPG ASIAN PAINTS PVT LTD (E-FILE)	
14	ITA 6654/MUM/2024	2021-22	[A] PPG ASIAN PAINTS PVT LTD.	
15	IT(TP)A 6244/MUM/2024	2021-2022	[A] UNBXD SOFTWARE PRIVATE LIMITED (E-FILE)	
16	ITA 6628/MUM/2024	2021-22	[A] MONSTER ENERGY INDIA PVT LTD ((ROCA))	
17	ITA 6773/MUM/2024	2021-22	[A] MATRIX PUBLICITIES AND MEDIA INDIA PRIVATE LIMITED (E-FILING (ROCA))	
18	ITA 1443/MUM/2026	2022-23	[A] RAJ BORAX PRIVATE LIMITED	
19	ITA 1585/MUM/2026	2022-23	[A] OERLIKON TEXTILE INDIA PRIVATE LIMITED	
20	ITA 1219/MUM/2026	2021-22	[A] URVASHI CO OPERATIVE HOUSING SOCIETY LTD ((SMC))	


Assistant Registrar
02-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 06-APRIL-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 10/MUM/2026	2022-23	[A] DIMEXON DIAMONDS LIMITED (E-FILE)	
2	ITA 8570/MUM/2025	2019-20	[A] DIMEXON DIAMONDS ((SG))	
3	ITA 270/MUM/2026	2022-23	[A] DIMEXON DIAMONDS LIMITED (E-FILE (SG))	
4	ITA 1261/MUM/2021	2016-17	[A] GE POWER INDIA LTD.	
5	ITA 3325/MUM/2023	2017-2018	[A] GE POWER INDIA LIMITED	
6	ITA 1714/MUM/2021	2017-18	[A] GENERAL INSURANCE CORPORATION OF INDIA	
7	ITA 142/MUM/2022	2017-18	[D] M/S. GENERAL INSURANCE CORPORATION OF INDIA	
8	ITA 12/MUM/2023	2015-16	[D] M/S GENERAL INSURANCE CORPORATION OF INDIA	
9	CO 22/MUM/2023	2015-16	[A] M/S GENERAL INSURANCE CORPORATION OF INDIA	
10	ITA 4295/MUM/2019	2013-14	[A] BAJAJ ELECTRICALS LTD	
11	ITA 5309/MUM/2019	2013-14	[D] M/S. BAJAJ ELECTRICALS LIMITED	
12	ITA 546/MUM/2022	2017-28	[A] DEFENSE COUNSEL INTERNATIONAL SERVICE AND ASSISTANCE INDIA PROJECT OFFICE	
13	ITA 1861/MUM/2022	2018-2019	[A] DEFENSE COUNSEL INTERNATIONAL SERVICE AND ASSISTANCE INDIA PROJECT OFFICE	
14	ITA 3893/MUM/2024	2020-21	[A] COFCO INTERNATIONAL INDIA PRIVATE LIMITED	
15	ITA 4037/MUM/2024	2020-21	[A] CWT INDIA PRIVATE LIMITED (E-FILED)	
16	ITA 4182/MUM/2024	2020-21	[A] CLEAN MAX ENVIRO ENERGY SOLUTIONS PVT LTD	
17	ITA 1052/MUM/2026	2022-23	[A] INDUSTRIAL ENERGY LIMITED (E-FILE)	
18	ITA 7017/MUM/2025	2022-23	[A] AGROCORP INDIA TRADE SERVICES PVT LTD	
19	IT(TP)A 1046/MUM/2026	2021-22	[A] CHEMINOVA INDIA LIMITED (E-FILE)	
20	ITA 8546/MUM/2025	2019-2020	[A] RITESH SUGAN JAIN (E-FILE (SMC))	


Assistant Registrar
Mumbai 02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6844/MUM/2024	2021-22	[A] ACT INFRAPORT LIMITED (SG)	
2	ITA 1931/MUM/2022	2018-19	[A] M/S. ARUP INDIA PVT LTD	
3	ITA 894/MUM/2023	2017-18	[A] ARUP INDIA PVT LTD	
4	ITA 6086/MUM/2024	2021-22	[A] BAMANBORE TOLLWAY PRIVATE LIMITED (E-FILING)	
5	ITA 6727/MUM/2024	2021-22	[A] EVONIK INDIA PRIVATE LIMITED (E-FILING)	
6	ITA 6841/MUM/2024	2021-22	[A] FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICES (INDIA) PVT LTD	
7	ITA 4330/MUM/2025	2020	[D] DNJ CREATIONS LLP (E-FILE)	
8	CO 272/MUM/2025	2020	[A] DNJ CREATIONS LLP	
9	ITA 4331/MUM/2025	2021	[D] DNJ CREATION LLP (E-FILE)	
10	CO 271/MUM/2025	2021	[A] DNJ CREATION LLP	
11	ITA 8787/MUM/2025	2022-2023	[A] DSM NUTRITIONAL PRODUCTS INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 9030/MUM/2025	2022-23	[A] LIONS GATE INDIA LLP (E-FILE)	
13	ITA 978/MUM/2026	2015-16	[D] EDEL FINANCE COMPANY LIMITE (E-FILE)	
14	ITA 1061/MUM/2026	2014-15	[A] EDEL FINANCE COMPANY LIMITED (SUCCESSOR OF EDELWEISS FINVEST LIMITED) (E-FILE)	
15	ITA 1062/MUM/2026	2015-16	[A] EDEL FINANCE COMPANY LIMITED (SUCCESSOR OF EDELWEISS FINVEST LIMITED) (E-FILE)	
16	ITA 334/MUM/2026	2014	[D] CITIBANK (E-FILE)	
17	ITA 335/MUM/2026	2015-16	[D] CITI BANK* (E-FILE)	
18	ITA 7738/MUM/2025	2017-18	[A] ANAND PANSINGH SINGH (E-FILE (SMC))	
19	ITA 8550/MUM/2025	2014-15	[A] SALIM KAMRUDDIN JAFFER (E-FILE (SMC))	


Assistant Registrar
02-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2136/MUM/2019	2007-08	[D] M/S GAMMON INDIA LTD.	
2	ITA 2137/MUM/2019	2008-09	[D] M/S GAMMON INDIA LTD.	
3	ITA 2989/MUM/2019	2009-10	[D] M/S GAMMON INDIA LTD.	
4	ITA 2991/MUM/2019	2011-12	[D] M/S GAMMON INDIA LTD.	
5	ITA 1437/MUM/2020	2007-08	[A] GAMMON INDIA LTD.	
6	ITA 1438/MUM/2020	2008-09	[A] GAMMON INDIA LTD.	
7	ITA 1439/MUM/2020	2009-10	[A] GAMMON INDIA LTD.	
8	ITA 1441/MUM/2020	2011-12	[A] GAMMON INDIA LTD.	
9	ITA 1452/MUM/2020	2006-07	[A] GAMMON INDIA LTD.	
10	ITA 4646/MUM/2024	2020-21	[A] CONCENTRIX SERVICES INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 4818/MUM/2024	2020-2021	[A] BIRLA CARBON INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 6291/MUM/2024	2021-22	[A] DESMET INDIA CORPORATION PVT LTD	
13	ITA 6652/MUM/2024	2021-22	[A] JOHNSON CONTROL INDIA PRIVATE LIMITED	
14	ITA 7818/MUM/2025	2014-15	[D] CARBON CREATION EXPORTS PVT. LTD (E-FILE)	
15	ITA 8904/MUM/2025	2022-23	[A] FREUDENBERG GALAL HOUSEHOLD PRODUCT PRIVATE LIMITED	
16	ITA 8972/MUM/2025	2022-23	[A] GODREJ CONSUMER PRODUCTS LTD	
17	ITA 8990/MUM/2025	2022-23	[A] CACTUS COMMUNICATIONS PRIVATE LIMITED	
18	ITA 8997/MUM/2025	2022-23	[A] ERANTHUS DEVELOPERS PRIVATE LIMITED	
19	ITA 9031/MUM/2025	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED (E-FILE)	
20	ITA 6258/MUM/2024	2010-11	[D] KALPESH M JANI (HUF) (E-FILE (SMC))	
21	ITA 6259/MUM/2024	2014-15	[D] KALPESH M JANI (HUF) (E-FILE (SMC))	
22	ITA 6260/MUM/2024	2015-16	[D] KALPESH M JANI (HUF) (E-FILE (SMC))	
23	CO 286/MUM/2025	2010-11	[A] KALPESH M JANI (HUF) ((SMC))	
24	CO 287/MUM/2025	2015-16	[A] KALPESH M JANI (HUF) ((SMC))	
25	CO 288/MUM/2025	2014-15	[A] KALPESH M JANI (HUF) ((SMC))	
26	ITA 3621/MUM/2025	2014-15	[D] MADHUSUDAN M JANI HUF (E-FILE (SMC))	
27	ITA 8393/MUM/2025	2015-16	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	
28	ITA 8394/MUM/2025	2016-17	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	
29	ITA 8395/MUM/2025	2017-2018	[A] JIGAR KARAMCHAND VORA (E-FILE (SMC))	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6286/MUM/2014	2007-08	[A] CLSA INDIA P. LTD	
2	ITA 540/MUM/2015	2010-11	[A] CLSA INDIA P.LTD (FORMERLY CLSA INDIA LTD)	
3	ITA 2591/MUM/2017	2012-13	[A] FIRMENICH AROMATICS PRODUCTION P. LTD	
4	ITA 596/MUM/2022	2017-18	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET INDIA PRIVATE LIMITED)	
5	ITA 4989/MUM/2024	2020-21	[A] KANTAR ANALYTICS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS FIREFLY MARKET RESEARCH INDIA PRIVATE LIMITED)	
6	ITA 658/MUM/2022	2017-18	[A] ASB INTERNATIONAL PVT. LTD	
7	ITA 2755/MUM/2022	2018-19	[A] ASB INTERNATIONAL PRIVATE LIMITED	
8	ITA 4441/MUM/2024	2020-21	[A] ASB INTERNATIONAL PRIVATE LIMITED (E-FILE)	
9	ITA 3652/MUM/2024	2020-21	[A] DSV SOLUTIONS PRIVATE LIMITED	
10	ITA 6634/MUM/2024	AY 2021-22	[A] DSV SOLUTIONS PRIVATE LIMITED (FORMERLY KNOWN AS UT WORLDWIDE INDIA PRIVATE LIMITED) (E-FILE)	
11	ITA 4990/MUM/2024	2020-21	[A] AMCOR FLEXIBLES INDIA PRIVATE LIMITED	
12	ITA 9199/MUM/2025	2011	[D] JATIN SUNIL AGRAWAL (E-FILE)	
13	ITA 979/MUM/2026	2014-15	[D] EDELWEISS RURAL & CORPORATE SERVICES LIMITED (E-FILE)	
14	ITA 1063/MUM/2026	2014-15	[A] M/S EDELWEISS RURAL & CORPORATE SERVICES LIMITED (E-FILE)	
15	ITA 8131/MUM/2025	2013-14	[A] APICES STUDIO PVT LTD, PREVIOUSLY KNOWN AS 3D ARCHITECTURE PVT LTD (E-FILE (SMC))	


Assistant Registrar
Mumbai 02-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 06-APRIL-2026 (MONDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6139/MUM/2025	2015-16	[A] SHRI RAMESH MEGHRAJ JAIN HUF	
2	ITA 6141/MUM/2025	2010-11	[A] SHRI MAHENDRA HANSRAJ GANDHI	
3	ITA 6792/MUM/2025	2018-19	[A] CHHATRAPATI SHIVAJI MAHARAJ SMARAK SAMITI	
4	ITA 6794/MUM/2025	2015-16	[A] TARASING & SONS	
5	ITA 6827/MUM/2025	2013-2014	[A] SMT SUSHMA GUPTA (E-FILE)	
6	ITA 7541/MUM/2025	2013-14	[A] CHANDRAKANT BHIVA GAVADE	
7	ITA 7583/MUM/2025	2019-2020	[A] DARSHAN SINGH BAGGA (E-FILE)	
8	ITA 9310/MUM/2025	2011-12	[A] VISION ENGINEERS (E-FILE)	
9	ITA 9321/MUM/2025	2017-18	[A] NAIKNAVARE DEVELOPERS AND SUNHAR INFRACOM LLP	
10	ITA 1447/MUM/2026	2016-17	[A] GLOBAL VISION	
11	ITA 1449/MUM/2026	2012-13	[A] P K INTERNATIONAL EXPORTS LIMITED	
12	ITA 1452/MUM/2026	2011-12	[A] GANPAT AMRARAMJI PRAJAPATI	


Assistant Registrar
02-Apr-2026


INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 07-APRIL-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1469/MUM/2026	2019-20	[A] NEELAM APARTMENTS CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
2	ITA 1577/MUM/2026	2018-19	[A] BATOOL RASHID AHMED BAKHLA	
3	ITA 1583/MUM/2026	2011-12	[A] MANOJ KUMAR SOMAN	
4	ITA 1595/MUM/2026	2018-19	[A] TAUFIQ HAROON RASHID ANSARI (E-FILE)	
5	ITA 1601/MUM/2026	2015-16	[A] ZIYA GIRISH GUPTA (E-FILE)	
6	ITA 5949/MUM/2025	2023-24	[A] SWING COMMERCIALS LLP	
7	ITA 6986/MUM/2025	2014-15	[D] CHANDRESH MAFATLAL GANDHI (E-FILE)	
8	ITA 7159/MUM/2025	2018-19	[A] SESSOON DOCK MATSYA GANGA CO OP CREDIT SOCIETY LTD	
9	ITA 7166/MUM/2025	2017-2018	[A] GANESH BHANUDAS DOKE (E-FILE)	
10	ITA 7251/MUM/2025	2013-14	[A] HARSH JASMIN AJMERA (LEGAL HEIR OF LATE SHRI JASMIN K AJMERA)	
11	ITA 8689/MUM/2025	2012-13	[A] M/S. G.R PANDYA SHARE BROKING LTD COMPANY	
12	ITA 9493/MUM/2025	2019-20	[D] SKYTOUCH DEVELOPERS (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 08-APRIL-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6059/MUM/2024	2019-20	[A] KASHINATH ANANT PAWAR	
2	ITA 5550/MUM/2025	2017-18	[A] BANSILAL DEEPACHAND SONI	
3	ITA 5560/MUM/2025	2014-2015	[A] SHRIPAL ROOPCHAND JAIN (E-FILE)	
4	ITA 5647/MUM/2025	2019-20	[A] MR. PRASHANT PRAFUL SHAH	
5	ITA 6664/MUM/2025	2012-13	[D] SNEHA MARKETING (E-FILE)	
6	ITA 7030/MUM/2025	2016-17	[A] CHANDRAPRASAD SATYANARAYANA DIDDI	
7	ITA 7110/MUM/2025	2017 -18	[A] RAJARAM KUTE (E-FILE)	
8	ITA 7999/MUM/2025	2009-10	[D] MUSTANSIR SAIFUDDIN LAKDAWALA (E-FILE)	
9	ITA 9381/MUM/2025	2020-21	[A] DHIRAJ HARGAPURE (E-FILE)	
10	ITA 9450/MUM/2025	2023-24	[A] BEAM INFRA SOLUTIONS PRIVATE LIMITED (E-FILE)	
11	ITA 1432/MUM/2026	AY 2003-04	[A] SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED (E-FILE)	
12	ITA 1607/MUM/2026	2023-24	[A] SUBRAMANIAN ANAND (E-FILE)	
13	ITA 1611/MUM/2026	2010-11	[A] AAKASH MINNING PRIVATE LIMITED (E-FILE)	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 09-APRIL-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1393/MUM/2026	2017-18	[A] SUNIL SHIVRAM PAWAR	
2	ITA 1476/MUM/2026	2013-14	[A] PRATUL SHARE CUSTODIAN PVT LTD	
3	ITA 1477/MUM/2026	2021-22	[A] GOKUL NAMIELLA CO OP HOUSING SOCIETY LIMIEDT	
4	ITA 1486/MUM/2026	2024-25	[A] SEJAL PARAS DOSHI	
5	ITA 1492/MUM/2026	2022-23	[A] M/S. SHIV ASHISH DEVELOPERS	
6	ITA 1493/MUM/2026	2020-21	[A] M/S. STERLING ENTERPRISES	
7	ITA 1494/MUM/2026	2019-20	[A] M/S. STERLING ENTERPRISES	
8	ITA 1501/MUM/2026	2023-24	[A] M/S. LOTUS INFRA SOLUTIONS	
9	ITA 1503/MUM/2026	2020-21	[A] M/S. R.D CONSTRUCTION	
10	ITA 1614/MUM/2026	2016-17	[A] ROY REX CORNELLO (E-FILE)	
11	ITA 7819/MUM/2025	2006-07	[A] SHRI RAJKUMAR L. DARYANANI	
12	ITA 9513/MUM/2025	2011-12	[D] HARMONY ADDITIVES PRIVATE LIMITED (E-FILE)	
13	ITA 9515/MUM/2025	2009-10	[D] DIXIT PROCESSORS (E-FILE)	


Assistant Registrar
On 02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
SPECIAL BENCH CASE**

FOR 06-APRIL-2026 (MONDAY)

BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT

BEFORE SHRI SAKTIJIT DEY, VICE-PRESIDENT

BEFORE SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER

COURT ROOM NO 1 AT 2.30 PM

WEBEX ID 26423668521 PASSWORD 2026

Sri	Appeal Number				Assessee	Bench	Remarks
1	ITA	1586	MUM	2017	Devinder Singh Sahney	I/-	


Assistant Registrar
02-Apr-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 06-APRIL-2026 (MONDAY)

NIL

7/4/26
Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 07-APRIL-2026 (TUESDAY)

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6518	MUM	2025	2023-24	[A] BRIJ BIHARI KAUSHIK (E-FILE)	B	E-FILE
2	ITA	6728	MUM	2025	2023-24	[D] BRIJ BIHARI KAUSHIK (E-FILE)	B	E-FILE

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6219	MUM	2025	2015-16	[D] THE PHOENIX MILLS LIMITED (E-FILE)	C	E-FILE
2	ITA	6220	MUM	2025	2016-17	[D] THE PHOENIX MILLS LIMITED (E-FILE)	C	E-FILE
3	ITA	6221	MUM	2025	2017-18	[D] THE PHOENIX MILLS LTD (E-FILE)	C	E-FILE
4	ITA	6222	MUM	2025	2018-19	[D] THE PHOENIX MILLS LTD. (E-FILE)	C	E-FILE
5	ITA	6223	MUM	2025	2020-21	[D] THE PHOENIX MILLS LTD. (E-FILE)	C	E-FILE
6	ITA	6224	MUM	2025	2021-22	[D] THE PHOENIX MILLS LTD (E-FILE)	C	E-FILE
7	ITA	6225	MUM	2025	2022-23	[D] THE PHOENIX MILLS LTD. (E-FILE)	C	E-FILE

07-04-2026 (TUESDAY)

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI JAGADISH, ACCOUNTANT MEMBER

PART HEARD/CLARIFICATION AT 12.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	153	MUM	2025	2022-23	[A] L7 HITECH PRIVATE LIMITED	A	
2	ITA	4019	MUM	2025	2022-23	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
3	ITA	4037	MUM	2025	2021-22	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
4	ITA	4038	MUM	2025	2023-24	[A] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
5	ITA	4947	MUM	2025	2022-23	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
6	ITA	4948	MUM	2025	2021-22	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
7	ITA	4949	MUM	2025	2023-24	[D] L7 HITECH PRIVATE LIMITED (E-FILE)	A	E-FILE
8	CO	248	MUM	2025	2023-24	[A] L7 HITECH PRIVATE LIMITED	A	
9	CO	249	MUM	2025	2021-22	[A] L7 HITECH PRIVATE LIMITED	A	


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS

FOR 08-APRIL-2026 (WEDNESDAY)

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3554	MUM	2025	2019-20	[A] SKYLINE GREATHILLS	G	
2	ITA	3905	MUM	2025	2019-20	[D] SKYLINE GREATHILLS (E-FILE)	G	E-FILE

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER

CLARIFICATION MATTERS AT 12.00 Noon								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3950	MUM	2024	2014-15	[A] M/S. EKTA CREATIONS PRIVATE LIMITED	E	
2	ITA	4390	MUM	2024	2014-15	[D] EKTA CREATIONS PRIVATE LIMITED (E-FILED)	E	e-filed


Assistant Registrar
02-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 09-APRIL-2026 (THURSDAY)

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

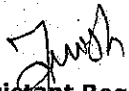
PART HEARD MATTERS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	1393	MUM	2024	2016-17	[A] KANAKIA SPACES PRIVATE LIMITED	E			
2	ITA	1395	MUM	2024	2018-19	[A] KANAKIA SPACES PRIVATE LIMITED	E			
3	ITA	1396	MUM	2024	2019-20	[A] KANAKIA SPACES PRIVATE LIMITED	E			
4	ITA	1398	MUM	2024	2017-18	[A] KANAKIA SPACES PRIVATE LIMITED	E			
5	ITA	1631	MUM	2024	2019-20	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING		
6	ITA	1632	MUM	2024	2018-19	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING		
7	ITA	1633	MUM	2024	2017-18	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-Filing		
8	ITA	1634	MUM	2024	2016-17	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING		

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	5401	MUM	2025	2001-02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A	E-FILE		

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	3898	MUM	2025	2020-21	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE		
2	ITA	3900	MUM	2025	2022-23	[D] NDL VENTURES LIMITED (E-FILE)	B	E-FILE		


Assistant Registrar
02-Apr-2026